

Dak Register For Month Starting on 01/01/2024

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Seccio n to which sent	Nam e	Ac tio n Ta ke n	Li n k Fi le
1/20 24	02/01 /2024	NIL DATED 29/12/2023	RAGINI (UDC)	Half day leave 28/12/2023 and half day leave on 29/12/2023-reg.	Admin istratio n Section			
2/20 24	02/01 /2024	NIL	ARVIND KUMAR.	Leave on 27/12/2023- reg.	Admin istratio n Section			
3/20 24	02/01 /2024	NIL DATED 29/12/2023	NISHA, LDC.	Leave on 28/12/2023- reg.	Admin istratio n Section			
4/20 24	02/01 /2024	NIL DATED 27/12/2023	ASHOK KUMAR.	Leave on 29/12/202- reg.	Admin istratio n Section			
5/20 24	02/01 /2024	NIL DATED 26/12/2023	SANDEEP, MTS	Leave Leave 27 and 28/12/2023 -reg.	Admin istratio n Section			
6/20 24	02/01 /2024	NIL DATED 26/12/2023	ASHOK KUMAR.	Joining report-reg.	Admin istratio n Section			
7/20 24	02/01 /2024	NIL DATED 27/12/2023	V.P. CGUGH	Submission of statement of Immovable property relieve for the year 2023-reg.	Admin istratio n Section			
8/20 24	02/01 /2024	NIL DATED 22/12/2023	KULDEEP CHAUDHAR Y, US TO THE GOI	Space requirement guidelins in respect of Tribunals/Court - reg.	Admin istratio n Section			

9/2024	02/01/2024	NIL DATED 21/12/2023	SULEKHA BEEVI C.S. MEMBER (JUDICIAL)	Prior intimation for submission of passpaort application	Admin istratio n Section			
10/2024	02/01/2024	NIL DATED 29/12/2023	SSC(SR) , CHENNAI	Court Master Scrutiny report of SR11123	Admin istratio n Section			
11/2024	02/01/2024	NIL DATDE 22/12/2023	RAJU KUMAR, M(T) CESTAT AHMEDABAD	C.L. on 1 jan. 2024. avaling-reg.	Admin istratio n Section			
12/2024	02/01/2024	NIL DATED 22/12/2023	NATIONAL COUNCIL FOR TRAINING & SOCUAL RESEARCH SD/- AKASH CHOUDHARY.	JND Knowledge Co-operation programme (International Study Tour), Executive development programme & Onsite Training Programme call for nominations-reg	Admin istratio n Section			
13/2024	02/01/2024	NIL DATED 26/12/2023	RAVI DUTT SHARMA.	Permission for LTC (ALL India) for 2022-25 to visit leh - ladakh (Jammu & Kashmir)	Admin istratio n Section			
14/2024	02/01/2024	NIL DATED 26/12/2023	VIKASH	Joining report-reg.	Admin istratio n Section			
15/2024	02/01/2024	NIL DATDE 19/12/2023	AMIT, UDC	C.L. 20 to 21st Dec, 2023 -reg.	Admin istratio n Section			
16/2024	02/01/2024	NIL DATED 22/12/2023	SATPAL SINGH, LDC.	Half day leave on 22/12/2023-reg.	Admin istratio n Section			
17/2024	02/01/2024	NIL DATED 24/12/2023	PANDEY RAKESH, ASSITANT DIRECTOR	Three day online workshop Ethics and value in public Governance (EVPG-	Admin istratio n Section			

			& COURSE DIRECTOR	21) from 29/01/2024 to 31/01/2024.				
18/2024	02/01/2024	NIL DATDE 26/12/2023	RANJU MADHRA, SPS	LTC claim for the block year 2022-2025 visit srisailem with family.	Administration Section			
19/2024	02/01/2024	NIL DT 26/12/2023	PUNEET KUMAR SHARMA, DY. DIRECTOR	Acceptance of Nomination for training programme at ISTM-reg	Administration Section			
20/2024	02/01/2024	NIL DT 26/12/2023	RAVI DUTT SHARMA, ACCOUNTANT	Leave application for EL -reg	Administration Section			
21/2024	02/01/2024	NIL DT 18/12/2023	M. AJIT KUMAR, M(T), CESTAT, CHENNAI	Leave application for EL on 22/12/2023-reg	Administration Section			
22/2024	02/01/2024	NIL DTD 21/12/2023	P.V.SUBBARAO, MEMBER(T)	Leave application for RH on 1/1/2024-reg	Administration Section			
23/2024	02/01/2024	NIL DTD 27/12/2023	VIPIN KUMAR BHARGAVA, DD & COURSE DIRECTOR, ISTM	1 day nline workshop on Right to information Act for Appellate Authorities to be conducted on 29/12/2023 (RTI Act-20) has been re-scheduled to 1st March, 2024-reg	Administration Section			
24/2024	02/01/2024	NIL DT 27/12/2023	RANJU MADHRA, SPS	Leave application on 28/12/2023-reg	Administration Section			
25/2024	02/01/2024	NIL DTD 21/12/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of joining report on Mr. Nihal Singh, Steno-I-reg	Administration Section			
26/2024	02/01/2024	NIL DTD 20/12/2023	SUSHIL	Reward to officers-	Admin			

024	/2024		CHANDRA	Entry in Service Book of Mr. Sahab Singh, ADG(Retired)-reg	Administration Section			
27/2024	02/01/2024	NIL DT 27/12/2023	PUNEET KUMAR SHARMA, DY. DIRECTOR	DoT Course at ISTM -reg	Administration Section			
28/2024	02/01/2024	NIL DT 19/12/2023	CHANDER MOHAN, SECTION OFFICER(IF U/B&A)/EC	Allocation of fund under Major Head 7610 loans to Govt. Servants under Demand No.30- Department of Economics Affairs for year 2022-23-reg	Administration Section			
29/2024	02/01/2024	NIL DTD 18/12/2023	A.K. DAHIYA, US TO GOI	Request for redeployment to 3 wheeler driver-reg	Administration Section			
30/2024	02/01/2024	NIL DTD 27/12/2023	MANOJ KUMAR SHARMA, UDC	Leave application for 2 days-reg	Administration Section			
31/2024	02/01/2024	NIL DTD 27/12/2023	JOGINDER SINGH, MTS	Compensatory leave reg	Administration Section			
32/2024	02/01/2024	NIL DTD 27/12/2023	CESTAT, BANGALORE	Details of Special Requirments-reg	Administration Section			
33/2024	02/01/2024	NIL DT 27/12/2023	AMIT, UDC, CESTAT, NEW DELHI	Leave application for CL on 28/12/2023-reg	Administration Section			
34/2024	02/01/2024	NIL DTD 28/12/2023	KULDEEP LAL, LDC	Joining report after availing leave-reg	Administration Section			
35/2024	02/01/2024	NIL DTD 27/12/2023	KULDEEP LAL, LDC	Leave application for 6 days EL from 21 to 26 Dec, 2023-reg	Administration Section			

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36/2 024	02/01 /2024	NIL DT 27/12/2023	BUDH SAIN, NTS	Leave application for 1 day CL on 28/12/2023-reg	Admin istratio n Section			
37/2 024	02/01 /2024	NIL DTD 19/12/2023	PREETY SALARE	Hindi language Report dated 19/12/2023 -reg	Admin istratio n Section			
38/2 024	02/01 /2024	NIL DTD 18/12/2023	PREETY SELARE	Hindi regarding dated 18/12/2023-reg	Admin istratio n Section			
39/2 024	02/01 /2024	NIL DTD 28/12/2023	T.K. SARKAR, DR, CESTAT, KOLKATA	Request for 2 days CL on 26 and 27 dec, 2023-reg	Admin istratio n Section			
40/2 024	02/01 /2024	NIL DTD 26/12/2023	V.P.PANDE Y, DR, CESTAT, BANGALOR E	Leave sanction order dated 26/12/2023-reg	Admin istratio n Section			
41/2 024	02/01 /2024	NIL DTD 26/12/2023	KULDEEP CHOUDHAR Y, U.S. TO GOI	Renewal of Lease agreement for CESTAT, Chandigarh-reg	Admin istratio n Section			
42/2 024	02/01 /2024	NIL DTD 28/12/2023	JASBIR SINGH, COURT MASTER	Leave with joining reort-reg	Admin istratio n Section			
43/2 024	02/01 /2024	NIL DTD 26/12/2023	DEVENDER, UDC	Prior intimation (PI) letter for submission of passport application-reg	Admin istratio n Section			
44/2 024	02/01 /2024	NIL DTD 29/12/2023	DEVENDER (UDC)	Leave application for one day on 18/12/2023-reg	Admin istratio n Section			
45/2 024	02/01 /2024	NIL DTD 29/12/2023	AMIT, UDC, CESTAT, NEW DELHI	Prior intimation (PI) letter for submission of passport application-reg	Admin istratio n Section			

46/2024	02/01/2024	NIL DT 6/12/2023	AGAM AGGARWAL UNDER SECRETARY & COURSE DIRECTOR	2 day online workshop on e-office (WEO-15) to be conducted from 15 to 16 Jan, 2024 at ISTM, New Delhi-reg	Administration Section			
47/2024	02/01/2024	NIL DTD 29/12/2023	LALIT PRASAD PANT, SPS	Statement of immovable property for the year 2023 -reg	Administration Section			
48/2024	02/01/2024	NIL DTD 29/12/2023	CHANDER KANTA, SPS	Statement of immovable property for the year 2023 -reg	Administration Section			
49/2024	02/01/2024	NIL DT 28/12/2023	KULDEEP LAL, LDC	Leave application on 29/11/2023-reg	Administration Section			
50/2024	02/01/2024	NIL DT 29/12/2023	BUDH SAIN, MTS	Leave application for 4 days EL from 1st Jan to 4 Jan, 2024-reg	Administration Section			
51/2024	02/01/2024	NIL DT 29/12/2023	RAGINI, UDC	Leave application with joining report-reg	Administration Section			
52/2024	02/01/2024	NIL DTD 29/12/2023	RITESH KUMAR MISHRA	Resignation from Kendriya Vidhayalaya-reg	Administration Section			
53/2024	02/01/2024	NIL DT 1/1/2024	G.K.MEENA, HEAD CLERK	Leave application for CL-reg	Administration Section			
54/2024	02/01/2024	NIL DT 19/12/2023	ADMIN OFFICER (JUDL.) D-II FOR REGISTRAR GENERAL, HIGH COURT,	Case No. CUSAA-89/2023 Commissioner of Customs vs. Jain & Sons-reg	DR(J)			

			NEW DELHI					
55/2024	02/01/2024	NIL DT 21/12/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 8124-9126 of 2023-reg	DR(J)			
56/2024	02/01/2024	NIL DTD 13/12/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No.7589-7589 of 20023-reg	DR(J)			
57/2024	02/01/2024	NIL DTD 21/12/2023	ASSISTANT COMMISSIONER CENTRAL TAX, CGST DELHI WEST	Request for providing certified copy of CESTATs Final Order No. 50003/2018 dated 3/1/2018 in r/o M/s Chanson Car at Call Pvt. Ltd.-reg	DR(J)			
58/2024	02/01/2024	NIL DT 25/12/2023	N.K. SHARMA & ASSOCIATES	Hearing in Appeals of M/s PYN Precision Components and others fixed for 1/1/2024 request for adj.-reg	DR(J)			
59/2024	02/01/2024	NIL DT 29/12/2023	SEEMA SADANA, SPS	Information for providing a laptop - reg		AR(comp)		
60/2024	02/01/2024	NIL DT1/1/2024	P.V.SUBBARAO, MEMBER(T)	Covering the 1st two quarters of FY 2003-04-reg	Account Section			
61/2024	02/01/2024	NIL DT 27/12/2023	SEEMA SADANA, SPS	Reimburse claim for monthly refreshment-reg	Account Section			
62/2024	02/01/2024	NIL DT 28/12/2023	T.K.SARKAR, DR, CESTAT, KOLKATA	Constitution of Bench for ROM application - reg.	PA to Registrar			
63/2024	02/01/2024	NIL DT 19/12/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA	Constitution of Bench for ROM application - reg.	PA to Registrar			

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64/2024	02/01/2024	NIL DT 22/12/2023	CESTAT, ALLAHABAD.	Bench Constitution of ROA/ROM-reg	PA to Registrar			
65/2024	02/01/2024	NIL DT 21/12/2023	MOHINDER SINGH,DR	Difference of opinion matter -reg.	PA to Registrar			
66/2024	02/01/2024	NIL DT 1/1/2024	DY/ASST. REGISTRAR (SM)	Central registry cause list for Defect Matters	PA			
67/2024	02/01/2024	NIL DT 1/1/2024	DY./ASST. REG. (SM)	SM Causelist-reg				
68/2024	02/01/2024	NIL DT 1/1/2024	DY./ASST. REG. (EX. APPEAL BENCH)	Excise Division bench matter causelist-reg	PA			
69/2024	02/01/2024	NIL	DY./ASST. REG. (CST APPEAL BENCH)	Cause list	PA			
70/2024	02/01/2024	NIL DT 14/12/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Physical verification report of pending appeal -reg	PA			
71/2024	02/01/2024	NIL DT 26/12/2023	CESTAT, CHENNAI	Monthly Disposal Statement of Appeal of December 2023-reg	PA			
72/2024	02/01/2024	NIL DT 26/12/2023	PUNEET KUMAR SHARMA, DY. DIRECTOR	Acceptance of Nomination for training programme at ISTM-reg	PA			
73/2024	02/01/2024	NIL DT 28/12/2023	CESTAT, MUMBAI	Casual list for ROM/ROA-reg	PA			
74/2024	02/01/2024	NIL DT 1/1/2024	RANJU MADHRA, SPS	Correction in the uploaded Appeal-reg	PA to Registrar			
75/2024	02/01/2024	NIL DTD 2/1/2024	SHREYA YADAV, PA TO PRESIDENT	Pronouncement of the order -reg	PA to Registrar			

76/2 024	03/01 /2024	NIL DATED 28/12/2023	CESTAT ADMIN	Court Master Scrutiny report of SR11123	Admin istratio n Section			
77/2 024	03/01 /2024	NIL DATED 01/01/2024	LALIT KUMAR.	Leave application on 29/12/2023-reg.	Admin istratio n Section			
78/2 024	03/01 /2024	NIL DATED 01/01/2024	ATIN SHARMA, MTS.	Leave application-reg. 02/012024	Admin istratio n Section			
79/2 024	03/01 /2024	NIL DATED 28/12/2023	LALIT KUMAR.	Leave application on two days 26/12/2023 to 27/12/2024 - reg.	Admin istratio n Section			
80/2 024	03/01 /2024	NIL	HIRALAL	Joining report-reg.	Admin istratio n Section			
81/2 024	03/01 /2024	NIL DATED 01/01/2024	KULDEEP SINGH, MTS.	Joining report-reg.	Admin istratio n Section			
82/2 024	03/01 /2024	NIL DATED 02/01/2024	JASBIR SINGH, COURT MASTER.	One C.L. on 01/01/2024- reg.	Admin istratio n Section			
83/2 024	03/01 /2024	NIL DATED 02/01/2024	EASTERN ZONAL BENCH KOLKATA.	One day C.L. application along with station leave oermission -reg.	Admin istratio n Section			
84/2 024	03/01 /2024	NIL DATED 02/01/2024	EASTERN ZONAL BENCH KOLKATA.	Casual leave-reg.	Admin istratio n Section			
85/2 024	03/01 /2024	NIL DATED 02/01/2024	DOROTHY JOSEPH STENOGRA PHER GRADE-I	Joining report-reg.	Admin istratio n Section			
86/2 024	03/01 /2024	NIL DATED 29/12/2023	SEEMA SADANA,	Leave application-reg.	Admin istratio			

			SPS.		n Section			
87/2 024	03/01 /2024	NIL DATED 02/01/2024	CESTAT, HYDERABA D.	Application for change of home town- Sh. Anil Choudhary .	Admin istratio n Section			
88/2 024	03/01 /2024	NIL DATED 02/01/2024	CESTAT, HYDERABA D.	Leave application of honble Member (Technical) Shri A.K. Jyotishi - reg.	Admin istratio n Section			
89/2 024	03/01 /2024	NIL DATED 01/01/2024	P.V. SUBBA RAO, MEMBER (TECHNIAL) .	Cancellation of my Restricted Leave for 1/01/2024 - reg.	Admin istratio n Section			
90/2 024	03/01 /2024	NIL DATED 22/12/2023	RAJU, M(T) CESTAT, AHMEDABA D.	Permission to avail EL. and leave the headquarters- reg.	Admin istratio n Section			
91/2 024	03/01 /2024	NIL DATED 22/12/2023	RAJU, M(T) CESTAT, AHMEDABA D.	Request for permission to visit abroad and to sanction 12 days earned leave- reg	Admin istratio n Section			
92/2 024	03/01 /2024	NIL DATED 26/12/2023	P. DINESHA. M(J).	Joining report-reg.	Admin istratio n Section			
93/2 024	03/01 /2024	NIL DATED 02/01/2024	SURAJ SINGH, MTS	Medical Reimbursement claim-reg	Admin istratio n Section			
94/2 024	03/01 /2024	NIL DATED 22/12/2023	S.S. GARG, M(J)	Request for four days casual leave-reg.	Admin istratio n Section			
95/2 024	03/01 /2024	NIL DATED 22/12/2024	ARVIND KUMAR PANDEY, P.A. TO M(J), CESTAT, ALLAHABA	Earned Leave of honble Member (Technical) - reg.	Admin istratio n Section			

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96/2024	03/01/2024	F.NO. 76/PERSN/CESTAT/KOL/333. DATED 20/12/2023	RAJEEV TANDON, MEMBER (TECHNICAL).	Cancellation of CL for 20/12/2023- re.	Administration Section			
97/2024	03/01/2024	NIL DATED 29/12/2023	SWAPNIL TIWARI, AR	Forwarding of transfer request of Shri Dheeraj Lal, Court Master -reg.	Administration Section			
98/2024	03/01/2024	NIL DATED 28/12/2023	SWAPNIL TIWARI, AR	Forwarding of intimation Sh. Lavlesh Kumar Singh, Steno-I- reg.	Administration Section			
99/2024	03/01/2024	NIL DATED 30/12/2023	RITESH KUMAR MISHRA	Issuance of Relieving order - reg,	Administration Section			
100/2024	03/01/2024	NIL DATED 01/01/2024	CESTAT, CHANDIGARH	Leave Letter -reg.	Administration Section			
101/2024	03/01/2024	NIL DATED 29/12/2023	AMIT, UDC	E.L. application - reg.	Administration Section			
102/2024	03/01/2024	NIL DATED 01/01/2024	DR & H.O.O., CESTAT, BANGALORE	Grant of Annual increment - reg.	Administration Section			
103/2024	03/01/2024	NIL DATED 01/01/2024	PULLELA NAGESWARA RAO M(T)	C.L. on 01/01/2024	Administration Section			
104/2024	03/01/2024	NIL DATED 01/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Attendance report of Deputy Registrar posted at CESTaT, Chandigarh	Administration Section			

105/ 202 4	03/01 /2024	NIL DATED 29/12/2023	V.P. PANDEY DR & H.O.O.	Application for C.L.	Admin istratio n Section			
106/ 202 4	03/01 /2024	NIL DATED 28/12/2023	SAKAL DEO SAH, COURT MASTER	Request for C.L. on 29/12/2023	Admin istratio n Section			
107/ 202 4	03/01 /2024	NIL DATED 27/12/2023	NAVEEN KUMAR , UDC	One day C.L. - reg.	Admin istratio n Section			
108/ 202 4	03/01 /2024	NIL DATED 21/12/2023	PREETY SELARE, RAJBHASH A	Hindi :- reg.	Admin istratio n Section			
109/ 202 4	03/01 /2024	NIL DATED 01/01/2024	MANOJ KUMAR SHARMA, UDC	Medical Reimbursement claim form	Admin istratio n Section			
110/ 202 4	03/01 /2024	NIL DATED 12/12/2023	NAVEEN KUMAR , UDC	2 days leave 23 and 24 nov, 2023 - reg.	Admin istratio n Section			
111/ 202 4	03/01 /2024	NIL DATED 1/1/2024	GAJENDRA SINGH, HC	Commuted leave application from \28 and 29 dec, 2023- reg.	Admin istratio n Section			
112/ 202 4	03/01 /2024	NIL DATED 27/12/2023	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Request for station leave - reg.	Admin istratio n Section			
113/ 202 4	03/01 /2024	NIL DATED 01/01/2024	CESTAT, CHENNAI	Leave letter - reg.	Admin istratio n Section			
114/ 202 4	03/01 /2024	NIL DATED 22/12/2023	TEJO SHRI, STENO GR-I	Leave application-reg	Admin istratio n Section			
115/ 202	03/01 /2024	NIL	TEJO SHRI, STENO GR-I	Joining Report-reg	Admin istratio			

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116/ 202 4	03/01 /2024	NIL DATED 01/01/2024	RAVI DUTT SHARMA, ACCOUNTA NT	Joining Report-reg	Admin istratio n Section			
117/ 202 4	03/01 /2024	NIL DATED 07/11/2023	MUKESH GUPTA, DR	Verification of pay fixation order in respect of Shri. Ravi Shekhar Choudhary, UDC - reg.	Admin istratio n Section			
118/ 202 4	03/01 /2024	NIL	RAVI DUTT SHARMA, ACCOUNTA NT	E.L. application on 20th to 29/10/2023- reg.	Admin istratio n Section			
119/ 202 4	03/01 /2024	NIL DATED 03/01/2024	EASTERN ZONAL BENCH KOLKATA.	Request for two days E.L. w.e.f. 18/01/2024 and 19/01/2024 - reg.	Admin istratio n Section			
120/ 202 4	03/01 /2024	NIL DATED 03/01/2024	CESTAT, ALLAHABA D	Joining Report of honble Member (Technical) -reg.	Admin istratio n Section			
121/ 202 4	03/01 /2024	NIL DATED 02/01/2024	PROKSH KHANNA .	Request for posting as Technical Officer in CESTAT, Chandigarh Bench on Deputation basis - reg.	Admin istratio n Section			
122/ 202 4	03/01 /2024	NIL DATED 01/01/2024	BINEESH KUMAR, K.S, REGISTRAR	Joining Report-reg	PA to Registr ar			
123/ 202 4	03/01 /2024	NIL DATED 01/01/2024	CESTAT, MUMBAI	Listing of ROA/ROM application.	PA to Registr ar			
124/ 202 4	03/01 /2024	NIL DATED 02/01/2024	PARMOD KUMAR, SPS	Correction in the daily order uploaded.	PA to Registr ar			
125/ 202 4	03/01 /2024	NIL DATED 02/01/2024	CESTAT, CHENNAI	Modification of Roster - reg.	PA to Registr ar			
126/	03/01	NIL DATED	DOROTHY	Reimburse claim for	Accou			

2024	/2024	02/01/2024	JOSEPH, STENO GRADE I	monthly refreshment-reg	nt Section			
127/2024	03/01/2024	NIL DATED 26/12/2023	P. K. JHA, UNDER SECRETARY (IFU-III)	Re-appropriation of budget in the object head office expenses under Manoj head 2047, demand No.35- department of revenue in the current FY 2023-24 - reg.	Account Section			
128/2024	03/01/2024	NIL DATED 02/01/2024	BINU TAMTA , MEMBER (JUDICIAL)	Reimburse for purchasing a refrigerator clam -reg		C/L Section		
129/2024	03/01/2024	NIL DATED 02/01/2024	MUKESH GUPTA, DR	Statement of immovable property for the year 2023 as on 1st Jan, 2024-reg		C/L Section		
130/2024	03/01/2024	NIL DATED 28/12/2023	RAJEEV SHARMA.	Shri. Satish Kumar. UIDAI . Hindi - reg.		C/L Section		
131/2024	03/01/2024	NIL DATDE14/11/2023	PRABHAKARAN.C R, DEPUTY DIRECTOR (E&U-I).	Forwarding of APAR - reg.		C/L Section		
132/2024	03/01/2024	NIL DATED 22/12/2024	RAJU, M(T), CESTAT, AHMEDABAD	Statement of immovable property for the year 2023 as on 1st Jan, 2024-reg		C/L Section		
133/2024	03/01/2024	NIL DATED 02/01/2024	CESTAT, AHMEDABAD	Details of investment		C/L Section		
134/2024	03/01/2024	NIL DATED 02/01/2024	CESTAT, AHMEDABAD.	Permission for construction - reg.		C/L Section		
135/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, AHMEDABAD	IPR honble Somesh Arora - reg.		C/L Section		
136/2024	03/01/2024	NIL DATED 15/12/2023	CENTAX LAW PUBLICATI	GST- Excus DVD Renewal for existing subscribers- Total		AR (Library)		

			ONS PVT LTD.	(INR) 11900- reg.				
137/2024	03/01/2024	NIL	DEVENDER (LDC), EXCISE BRANCH-DB.	Weekly statement for Dispatch of orders-reg.	DR(J)			
138/2024	03/01/2024	NIL DATED 03/01/2024	EASTERN ZONAL BENCH KOLKATA.	Monthly Disposal Statement of Appeals December 202, Shri Anpazhakistan.	PA			
139/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, HYDERABAD	Monthly disposal Statement Dec.-2023-honble A.K. Jyotishi, Member (T)-reg	PA			
140/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, AHMEDABAD	Disposal statement for honble Somesh Arora.	PA			
141/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, CHANDIGARH	Monthly Disposal Statement for Dec. 2023 of honble Members posted at CESTAT Chandigarh.	PA			
142/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, HYDERABAD	Monthly Disposal Statement Dec. 202-honble Sh. Anil Choudhary, Member (J).	PA			
143/2024	03/01/2024	NIL DATED 03/01/2024	CESTAT, CHANDIGARH	E-hearing statement, Dec. 2023 - reg.	PA			
144/2024	03/01/2024	NIL DATED 02/01/2024	CESTAT, AHMEDABAD	Disposal Statement - reg.	PA			
145/2024	03/01/2024	NIL DATED 02/01/2024	CESTAT, CHENNAI	Disposal - reg.	PA			
146/2024	03/01/2024	NIL DATED 02/01/2024	CESTAT, CHENNAI	Disposal - reg.	PA			
147/2024	03/01/2024	NIL DATED 01/01/2024	CESTAT, AHMEDABAD	Disposal statement for honble Ramesh Nair -	PA			

4			D	reg.				
148/ 202 4	03/01 /2024	NIL DATED 01/01/2024	CESTAT CHENNAI	Disposal statement form Ms. Sulekha Beevi CS hon M J - reg.	PA			
149/ 202 4	03/01 /2024	NIL DATED 02/01/2024	CESTAT ALLAHABA D	Monthly Disposal Statement of Appeal Dec. 2023 of Member (Technical) - reg.	PA			
150/ 202 4	03/01 /2024	NIL DATED 2/01/2024	EASTERN ZONAL BENCH KOLKATA.	monthly disposal statement if appeal dec.2023-reg.	PA			
151/ 202 4	03/01 /2024	NIL DATED 02/01/2024	EASTERN ZONAL BENCH KOLKATA.	Monthly Disposal Statement of Appeal Dec, 2023	PA			
152/ 202 4	03/01 /2024	NIL DATED 02/01/2024	EASTERN ZONAL BENCH KOLKATA.	E- Hearing Statement for the month of Dec. 2023-reg.	PA			
153/ 202 4	03/01 /2024	NIL DATED 03/01/2024	DY. REGISTRAR /OFFICER (CENTRAL REGISTRY).	Cause list (03/01/2024 to 05/01/2024) - reg	PA			
154/ 202 4	03/01 /2024	NIL DATED 03/01/2024	SHENAJ BANO, PA TO HONBLE PRESIDENT	Monthly Disposal Statement of Appeals of Dec. 2023-reg	PA			
155/ 202 4	03/01 /2024	NIL DATED 02/01/2024	JOHNSON CHACKO, UDC	Medical Reimbursement claim	Admin istratio n Section			
156/ 202 4	03/01 /2024	NIL DATED 01/01/2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Attendance report of Deputy Registrar posted at CESTAT, Chandigarh-reg	Admin istratio n Section			
157/ 202	03/01 /2024	NIL DATED 03/01/2024	KULDEEP LAL.	Medical Reimbursement claim	Admin istratio			

4					n Section			
158/ 202 4	03/01 /2024	NIL DATED 03/01/2024	KULDEEP LAL.	Medical Reimbursement claim	Admin istratio n Section			
159/ 202 4	03/01 /2024	NIL DATED 03/01/2024	CESTAT, CHANDIGA RH	Renewal of Lease - reg (Draft of lease agreement)	Admin istratio n Section			
160/ 202 4	03/01 /2024	NIL DATED 01/01/2024	KULDEEP CHOUDHAR Y, UNDER. SECRETAR Y. TO THE GOVT. OF INDIA.	Application of Sh. Dilip Gupta, honble President, CESTAT for permission to foreign visit - reg.	Admin istratio n Section			
161/ 202 4	03/01 /2024	NIL DATED 03/01/2024	SPS TO HON PRESIDENT, CESTAT.	Reimbursement allowance bill of honble Justice Dilip Gupta, President- reg.	Accou nt Section			
162/ 202 4	03/01 /2024	NIL DATED 01/01/2024	SHYAM SHARMA.	Office Memorandum- reg	CT Section			
163/ 202 4	03/01 /2024	NIL DATED 29/12/2023	BHARAT BHUSHAN & CO.	Providing and fixing of fixture/ Fixture items and renovation / refurbishing of rooms on the approval rates of M/o Finance, Dptt. of Revenue, New Delhi.	CT Section			
164/ 202 4	03/01 /2024	NIL DATED 27/12/2024	CA PRADEEP MUTREJA.	taking on record of power of attorney	DR(J)			
165/ 202 4	03/01 /2024	NIL DATED 01/01/2024	B.L. NARASIMH AN, ADV	Request for procedural relaxation in submission of court fees for 4191 appeals in Appeal No. C/53747/202[DB] to C/53826/2023[DB] - reg.	DR(J)			

166/ 202 4	04/01 /2024	NIL DATED 03/01/2024	KUMAR MOHAN, CADRE CONTROL AUTHORITY, DELHI ZONE	Election matter-Sector Officers- Training- 04.01.2024 - reg.	Admin istratio n Section			
167/ 202 4	04/01 /2024	NIL DATED 03/01.2024	CESTAT, BANGALOR E	Leave application - reg.	Admin istratio n Section			
168/ 202 4	04/01 /2024	NIL DATED 03/01/2024	AMAN GARG	Regarding request for E-Hearing in the case of M/s Adit Infratel Pvt. Ltd. fixed for 18.01.2024	DR(J)			
169/ 202 4	04/01 /2024	NIL DATED 03/01/2024	AGARWAL SANJIV & COMPANY, CHARTERE D ACCOUNTA NTS	in the matter of M/s Road infrastructure Development Compay of Rajasthan Ltd. RIDCOR- Submission of prayer - reg.	DR(J)			
170/ 202 4	04/01 /2024	NIL DATED 03/01/2024	AGARWAL SANJIV & COMPANY, CHARTERE D ACCOUNTA NTS	in the matter of M/s Serveall Land Developers Pvt. Ltd.- Submission of Prayer	DR(J)			
171/ 202 4	04/01 /2024	NIL DATED 03/01/2024	CESTAT, CHENNAI	Additional requirement of Budget 23 24 - reg.	Accou nt Section			
172/ 202 4	04/01 /2024	NIL DATED 03/01/2024	CESTAT, CHENNAI	Tour request - reg.	PA to Registr ar			
173/ 202 4	04/01 /2024	NIL DATED 03/01/2024	CESTAT, ALLAHABA D	Revised monthly disposal statement of Appeals (December, 2023) of M(T) - reg.	PA			
174/ 202 4	04/01 /2024	NIL DATED 03/01/2024	CESTAT, ALLAHABA D	Monthly disposal Statement of Appeals (December, 2023) of	PA			

				M(J) - reg.				
175/2024	04/01/2024	NIL DATED 03/01/2024	CESTAT, BANGALORE	Forwarding of monthly disposal statement - reg.	PA			
176/2024	08/01/2024	NIL DATED 05/01/2024	SHENAJ BANO , P.A.	Permission for pronouncement of order - reg.	PA to Registrar			
177/2024	08/01/2024	NIL DATED 05/01/2024	P. VENKATA SUBBA RAO M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
178/2024	08/01/2024	NIL DATED 05/01/2024	C.J. MATHEW M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
179/2024	08/01/2024	NIL DATED 05/01/2024	SHENAJ BANO , P.A.	Permission for pronouncement of order - reg.	PA to Registrar			
180/2024	08/01/2024	NIL DATED 04/01/2024	RIMPY ARORA, UDC	Regarding wrong entry of Early Hearing Application - reg.	PA to Registrar			
181/2024	08/01/2024	NIL DATED 04/01/2024	J. K. GOLAY, SPS	Correction in the appeal uploaded - reg.	PA to Registrar			
182/2024	08/01/2024	F.NO.11/01/2024-IFU-III DATED 4/1/2024	P. K. JHA, UNDER SECRETARY (IFU-III)	Demand No. 35- Department of Revenue- Savings & Excesses-Final Requirement 2023-24-reg	Account Section			
183/2024	08/01/2024	NIL DT 8/1/2024	DHARAM SINGH MEENA, MOF	Demand No. 35- Department of Revenue- Savings & Excesses-Final Requirement 2023-24-reg	Account Section			
184/2024	08/01/2024	NIL DT 27/12/2023	PANKAJ KUMAR MALLICK, LIA.	Leave application for 2 day CL-reg	Administration Section			
185/2024	08/01/2024	NIL DT 1/1/2024	M. AJIT KUMAR, M(T),	Leave application for EL from 5 to 10 Jan, 2024-reg	Administration			

			CESTAT, CHENNAI		Section			
186/ 202 4	08/01 /2024	NIL DT 26/12/2023	M. AJIT KUMAR, M(T), CESTAT, CHENNAI	Joining report after availing leave-reg	Admin istratio n Section			
187/ 202 4	08/01 /2024	NIL DT 8/1/2024	BUDH SAIN, MTS	Revised leave application from 1/1/24 to 5/1/2024(5 day EL) with joining report -reg	Admin istratio n Section			
188/ 202 4	08/01 /2024	NIL DT 8/1/2024	BUDH SAIN, MTS	Leave application for half day CL on 8/1/2024-reg	Admin istratio n Section			
189/ 202 4	08/01 /2024	NIL DT 8/1/2023	BUDH SAIN, MTS	Compensatory off on 10/1/2024-reg	Admin istratio n Section			
190/ 202 4	08/01 /2024	NIL	SUKHBIR SINGH, MTS	Leave application for 4 days EL from 15 to 19 Jan 2024-reg	Admin istratio n Section			
191/ 202 4	08/01 /2024	NIL DT 1/1/2024	SULEKHA BEEVI C.S, M(J), CESTAT, CHENNAI	Intimation for applying Indian Passport and issuance of Annexure-H-reg	Admin istratio n Section			
192/ 202 4	08/01 /2024	F. NO. 213/CESTAT/M/90/V OL-I DTD 2/1/2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Submission of quarterly report reg. actual incurred on Pay & various types of allowances of regular civilian employees of the Central Govt.-reg	Admin istratio n Section			
193/ 202 4	08/01 /2024	CESTAT/AHD/11/20 16/08 DTD 3/1/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Periodical Increment Certificate (PIC) in r/o officials, CESTAT, Ahmedabad-reg	Admin istratio n Section			
194/	08/01	NIL DTD 5/1/2024	CESTAT,	Forwarding of	Admin			

202/2024	/2024		KOLKATA	Representation of objection/correction in provisional list of LDC-reg	Administration Section			
195/2024	08/01/2024	NIL DT 5/1/2024	CESTAT, AHMEDABAD	CL application of Mr. Somesh Arora, M(J)-reg	Administration Section			
196/2024	08/01/2024	NIL DT 5/1/2024	SATPAL SINGH, MTS	Leave application for 15 days from 8 Jan to 22 Jan, 2024-reg	Administration Section			
197/2024	08/01/2024	NIL DT 5/1/2024	DEVENDER KUMAR GROVER, LDC	Leave application on 8/1/2024-reg	Administration Section			
198/2024	08/01/2024	NIL DT 5/1/2024	MANOJ KUMAR SHARMA, UDC	Medical Reimbursement claim of Rs. 642/-reg-reg	Administration Section			
199/2024	08/01/2024	NIL DT 5/1/2024	PARMOD KUMAR, SPS	Joining report after availing leave-reg	Administration Section			
200/2024	08/01/2024	NIL DT 5/1/2024	MANOJ KUMAR SHARMA, UDC	Leave application on 4/1/2024-reg	Administration Section			
201/2024	08/01/2024	NIL	KRISHAN KUMAR, UDC/CASHIER	Medical Reimbursement claim of Rs. 24790/-reg-reg	Administration Section			
202/2024	08/01/2024	NIL	KRISHAN KUMAR, UDC/CASHIER	Medical Reimbursement claim of Rs. 22510/-reg-reg	Administration Section			
203/2024	08/01/2024	NIL	VICKY, MTS	Leave application for EL from 7 Jan to 14 Jan-reg	Administration Section			
204/2024	08/01/2024	NIL DT 3/1/2023	BISWAJIT SARKAR, SSC (ER),	Forwarding of representation received from	Administration			

			KOLKATA	candidates pertaining to Post Categories ER12223 under Phase-XI/2023/Selection Posts-reg	Section			
205/2024	08/01/2024	NIL DT 4/1/2023	ANIL, MTS	Permission for leave station-reg	Administration Section			
206/2024	08/01/2024	NIL	RAVI DUTT SHARMA, ACCOUNTANT	Leave application with joining report-reg	Administration Section			
207/2024	08/01/2024	NIL DT 3/1/2024	CESTAT, AHMEDABAD	Forwarding of application for TTA on Tour advance of Rs. 1,00,000/- in r/o Mr. Ramesh Nair, M(J)-reg	Account Section			
208/2024	08/01/2024	NIL DT 5/1/2024	PARMOD KUMAR, SPS	Monthly reimbursement claim for refreshment purchased for Mr. P.V. Subba Rao, M(T)-reg	Account Section			
209/2024	08/01/2024	F.NO. G-10(1)/BUDGET/CES TAT/CHE/2016 DTD 3/1/2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Re-Allocation of funds for the year 2023-24-reg	Account Section			
210/2024	08/01/2024	NIL DT 5/1/2024	MICHAEL ROSHAN, IFU-III, DEPT. OF REVENUE, MOF	Vote on Accounts for the Financial Year 2024-25-reg	Account Section			
211/2024	08/01/2024	NIL DT 3/1/2024	CESTAT, AHMEDABAD	IPR for the year of 2023 in r/o Mr. Ramesh Nair, M(J)-reg		C/L Section		
212/2024	08/01/2024	F.NO. CESTAT/AHD/M(J)/2023-24/06 DTD	SOMESH ARORA, M(J),	IPR for the year of 2023 in r/o Mr. Somesh Arora, M(J)-		C/L Section		

		2/1/2024	CESTAT, AHMEDABA D	reg				
213/ 202 4	08/01 /2024	NO. A- 50050/140/2023- AD.IA DTD 1/1/2024	SHYAM SHARMA, US TO GOI	Office Memorandum reg. Republic Day Celebration, 2024-reg	CT Section			
214/ 202 4	08/01 /2024	CESTAT/AHD/MISC (ADMN)/27/2022/05 DTD 2/1/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Request for online work in r/o Mrs. Mittal Patel, Programmer, CESTAT, Ahmedabad-reg		AR(com p)		
215/ 202 4	08/01 /2024	NIL DT 5/1/2024	CESTAT, KOLKATA	Institution, disposal and pendency ETC for the month of DEC, 2023-reg	DR(J)			
216/ 202 4	08/01 /2024	NIL DT 6/1/2024	SANJEEV KUMAR, PROPRIETO R	Withdrawal of appeal No. ST/53307/2018- CU(DB)-Mewar Construction-reg	DR(J)			
217/ 202 4	08/01 /2024	NIL	PUNJAB & HARYANA HIGH COURT	CESR 5 of 2011 (O&M) in the matter of Comm. of Central Excise vs. M/s Poly Glass Acrylic Manufacturing-reg	DR(J)			
218/ 202 4	08/01 /2024	NIL DT 4/1/2024	CESTAT, CHANDIGA RH	Reg. record of Supreme Court	PA			
219/ 202 4	08/01 /2024	F.NO.01/CESTAT/B ANG/VPP DTD 1/1/2024	DR, CESTAT, BANGALOR E	Grant of Annual Increment-reg	Admin istratio n Section			
220/ 202 4	08/01 /2024	F.NO.01/CESTAT/B ANG/VPP DTD 28/12/2024	DR, CESTAT, BANGALOR E	Leave application-reg	Admin istratio n Section			
221/ 202 4	08/01 /2024	F.NO.01/CESTAT/B ANG/BSS DTD 28/12/2024	DR, CESTAT, BANGALOR E	Forwarding leave application in r/o Mr. Balasubramani S, AR- reg	Admin istratio n Section			
222/ 202	08/01 /2024	F.NO.PF/CESTAT/M UM/ADMN/RK/2021	MANSA KUMAR	Intimation lletter regarding appearing	Admin istratio			

4		DTD 1/1/2024	SINHA, AR, CESTAT, MUMBAI	for various competitive exam-reg	n Section			
223/ 202 4	08/01 /2024	NIL DTD27/12/2023	VISHAL PRATAP SINGH, ADDL. COMM., MANGALUR U	E-filing of appeals before CESTAT -reg		AR(com p)		
224/ 202 4	08/01 /2024	NIL DT 2/1/2024	CESTAT, MUMBAI	Central Excise and Customs matters to be listed together-reg	PA to Registr ar			
225/ 202 4	08/01 /2024	NIL DTD 4/1/2024	MANISH KUMAR CHAVDA, ADDL. COMM. O/O CC(AR), DELHI	Tour Order No. 59/2023 -reg	PA			
226/ 202 4	08/01 /2024	NIL	DR, CUSTOMS BRANCH	E-hearing statement for the month of Dec.- 2023 -reg.	PA			
227/ 202 4	08/01 /2024	NIL DT 5/1/2024	D. M. MISRA, M(J)	Monthly Disposal Statement of Appeal of Dec.2023-reg	PA			
228/ 202 4	08/01 /2024	NIL DTD 5/1/2024	C. L. MAHAR, M(T)	Monthly Disposal Statement of Appeal of Dec.2023-reg	PA			
229/ 202 4	08/01 /2024	NIL DT 5/1/2024	PULLELA NAGESWAR A RAO, M(T), CESTAT, BANGALOR E	Monthly Disposal Statement of Appeal of Dec.2023-reg	PA			
230/ 202 4	08/01 /2024	NIL DT 5/1/2024	C. J. MATHEW, M(T), MUMBAI	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
231/ 202 4	08/01 /2024	NIL DT 5/1/2024	P.A. AUGUSTIA N, M(J),	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			

			CESTAT, BANGALOR E					
232/ 202 4	08/01 /2024	NIL DT 4/1/2024	M.M. PARTHIBAN , M(T)	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
233/ 202 4	08/01 /2024	NIL DT 3/1/2024	S.K.MOHAN TY M(J)	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
234/ 202 4	08/01 /2024	NIL DT 4/1/2024	RAJEEV TANDON, MEMBER (TECHNICA L).	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
235/ 202 4	08/01 /2024	NIL DT 5/1/2024	DR, CESTAT, AHMEDABA D	E-hearing statement for the month of Dec.- 2023 -reg.	PA			
236/ 202 4	08/01 /2024	NIL DT 4/1/2024	DR. EXCISE AND ST BRANCH	E-hearing statement for the month of Dec.- 2023 -reg.	PA			
237/ 202 4	08/01 /2024	NIL DT 5/1/2024	S.K.PATI, M(J)	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
238/ 202 4	08/01 /2024	NIL DT 5/1/2024	DR, CESTAT, HYDERABA D	E-hearing statement for the month of Dec.- 2023 -reg.	PA			
239/ 202 4	08/01 /2024	NIL DT 4/1/2024	DY/ASST. REGISTRAR (SM)	Cause lists-reg	PA			
240/ 202 4	09/01 /2024	NIL DATED 08/01/2024	RAM KUMAR MTS	E.L. from 03/01/2024 to 05/01/2024	Admin istratio n Section			
241/ 202 4	09/01 /2024	NIL DATED 02/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D	Forwarding the application for change of Home Town of honble M(J) Mr. Anil Choudhary- reg.	Admin istratio n Section			

242/ 202 4	09/01 /2024	NIL DATED 01/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D	CL Application of M(T) Mr. A. K. Jyotishi - reg.	Admin istratio n Section			
243/ 202 4	09/01 /2024	NIL DATED 01/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D	Renewal of lease agreement with HMWSSB for CESTAT, Hyderabad - reg.	Admin istratio n Section			
244/ 202 4	09/01 /2024	NIL DATED 05/01/2024	MOHINDER SINGH DR	Forwarding of letter in r/o Mr. Koustav Pal, UDC - reg.	Admin istratio n Section			
245/ 202 4	09/01 /2024	NIL DATED 03/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of joining report in respect of honble m(T) Mr. Sanjiv Srivastava - reg.	Admin istratio n Section			
246/ 202 4	09/01 /2024	NIL DATED 28/12/2023	MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE, CHENNAI	Confirmation of identity Certificate (NOC) issued in respect of Mr. Parthiban Muhundu Mokshi	Admin istratio n Section			
247/ 202 4	09/01 /2024	NIL DATED 04/01/2024	UMA SHANKAR VERMA, DR	Forwarding of earned leave applications & joining reports in r/o Mr. Uma Shankar Verma, DR, CESTAT, Ahmedabad - reg,	Admin istratio n Section			
248/ 202 4	09/01 /2024	NIL DATED 08/01/2024	SEEMA SADANA, SPS	Statement of furnished on half-yearly basis by the Government Officer to Administration.	Admin istratio n Section			
249/	09/01	F. NO.	DEPUTY	Monthly Statement for	DR(J)			

2024	/2024	21/CESTAT/HYD/VI-STAT/15/04 DATED 03.01.2024	REGISTRAR , CESTAT, HYDERABAD	the month of December 2023				
250/2024	09/01/2024	D. NO. 6888/2020/SEC-XVII-A DATED 20.12.2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 6513-6519 of 2023 in FA 50468-50472, 51319 and 51978 of 2018	DR(J)			
251/2024	09/01/2024	NIL	MALKIT KUMAR SONI, A/R - FOR SHYAM CHILLING CENTER	To remove defect related to D.D.	DR(J)			
252/2024	09/01/2024	NIL DATED 01.01.2024	MANAGING DIRECTOR - FOR RATLAM WIND FARMS PVT. LTD. (APPELLANT)	Reference;- Dy. No. 523902023 - Appeal against O-in-A - Ind-Excuse-000-APP-109-2023-24 dated 20.07.2023- reg.	DR(J)			
253/2024	09/01/2024	NIL DATED 02/1/01/2024	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Approval for use of internet Connection Facility other than MTNL - reg,		AR (Comp.)		
254/2024	09/01/2024	NIL DATED 05/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of statement of immovable property return for the year 2023 - reg.		C and L section		
255/2024	09/01/2024	NIL DATED 05/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of immovable property returns - reg.		C and L section		
256/2024	09/01/2024	NIL DATED 05/01/2024	MOHINDER SINGH DR	Regarding hearing of appeal no. E/41709/2014 in the	PA to Registrar			

				case of Premium Food Products vs. GST & CCE, Chennai - reg.				
257/2024	09/01/2024	NIL DATED 04/01/2024	MOHINDER SINGH DR	To issue Roster in respect of ROA application no. C/ROA/40001/2024 in appeal No. C/41148/2015 in the case of A B Mauri India Pvt. Ltd. vs. CC Chennai IV - reg.	PA to Registrar			
258/2024	09/01/2024	A-45(1)/MISC-AR (J)/CHE/2016 DATED 04/01/2024	MOHINDER SINGH DR	To issue Roster in respect of ROM application no. ST/ROM/40509/2023 in appeal no. ST/41567/2013 in the case of Coxswain Technologies Ltd vs. CC Chennai IV - reg.	PA to Registrar			
259/2024	09/01/2024	NIL DATED 08/01/2024	TEJO SHRI , STENO G-1	Permission for correction in uploaded orders - reg.	PA to Registrar			
260/2024	09/01/2024	NIL DATED 08/12/2024	SEEMA SADANA, SPS	Permission for correction in uploaded orders - reg.	PA to Registrar			
261/2024	09/01/2024	NIL DATED 08/01/2024	DR, CESTAT, MUMBAI	Updated report regarding Original records of Supreme Court.	PA			
262/2024	09/01/2024	NIL DATED 08/01/2024	DY. REGISTRAR , CESTAT, KOLKATA	All records received from honble supreme court have been checked thorough from 2005 onwards. - reg.	PA			
263/2024	09/01/2024	NIL DATED 08/01/2024	MR. BALASUBRAMANIS, AR	Report regarding Supreme Court records - reg.	PA			
264/2024	09/01/2024	NIL DATED 03/01/2024	T. VISWA PRAKASH,	Forwarding the monthly Disposal	PA			

4			DEPUTY REGISTRAR , CESTAT-HYDERABAD	Statement of December, 2023 - reg.				
265/2024	09/01/2024	NIL DT 3/1/2024	A.K. JYOTISHI, M(T)	Monthly Disposal Statement of Appeal of Dec. 2023-reg	PA			
266/2024	09/01/2024	NIL	BINU TAMTA, M(J), CESTAT, DELHI	IPR for the year 2023 as on 1st Jan. 2024-reg		C/L Section		
267/2024	09/01/2024	NIL DT 8/1/2024	DHARAM SINGH MEENA, MOF	Year wise break-up of the appeals/applications filed before the CESTAT-reg	DR(J)			
268/2024	10/01/2024	NIL DATED 09/01/2024	VANAM JAYASREE STENO- GR-II CESTAT, HYDERABAD	Permission for correction in uploaded orders - reg.	PA to Registrar			
269/2024	10/01/2024	NIL DATED 09/1/2024	CHANDER KANTA, SPS	Permission for correction in uploaded orders - reg.	PA to Registrar			
270/2024	10/01/2024	NIL DATED 09/01/2024	P. VENKATA SUBBA RAO M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
271/2024	10/01/2024	NIL DATED 09/01/2024	DIKSHA SINGH, STENOGRAPHER - I	REgarding permission to delete the uploaded order sheer form the website .	PA to Registrar			
272/2024	10/01/2024	NIL DATED 04/01/2024	BOBY ANTONY, SECRETARY	IMG- Extension of Deputation of Ms. Suja B. Pallai, Associate Professor, IMG Regional Centre, Kochi - NOC Requesting - reg,	Administration Section			
273/	10/01	NIL DATED	HEERA LAL.	one day C.L. on	Admin			

2024	/2024	09/01/2024		04/01/2024	Administration Section			
274/2024	10/01/2024	NIL DATED 09/01/2024	SOMPAL, MTS	C.L. on 08/01/2024	Administration Section			
275/2024	10/01/2024	NIL DATED 04/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGARH	Forwarding of Correction in Seniority List of UDC as on 29.12.2023 submitted by Mr. Ravi Shekhar Chaudhary, UDC, CESTAT, Chandigarh - reg.	Administration Section			
276/2024	10/01/2024	NIL DATED 09/01/2024	POOJA , LDC	3 days leaves	Administration Section			
277/2024	10/01/2024	NIL DATED 09/01/2024	MUKESH GUPTA, VAISHALI KHARBANDA, RAVI DUTT SHARMA	rent @ Rs. 80.72 per sq ft as mentioned in the para 3 of the draft lease agreement is found in order. - reg.	Administration Section			
278/2024	10/01/2024	NIL DATED 03/01/2024	V. P. PANDEY, DR, CESTAT, BANGALORE	Submission of Certificates - reg.	Administration Section			
279/2024	10/01/2024	NIL DATED 05/01/2024	VANDANA TALWAR, US TO THE GOI	Permanent absorption in respect of Ms. Vanam Jayasree, Steno Gr. D Ministry of Power on Deputation - reg.	Administration Section			
280/2024	10/01/2024	NIL DATED 08/01/2024	GAURAV MEHRA	Draft Report on Taskforce for Enforcement of Contract - reg.	Administration Section			
281/	10/01	NIL DATED	DR. D. M.	Grant of 4 days E.L.	Admin			

2024	/2024	03/01/2024	MISRA, M(J)	form 04/03/2024 to 07/03/2024 and 1 day R.H, on 08/03/2024	Administration Section			
282/2024	10/01/2024	NIL DATED 08/01/2024	CADRE CONTROL	Election duty - Most Urgent	Administration Section			
283/2024	10/01/2024	NIL DATED 09/01/2024	BHAVNA SINGH, UDC	Medical Reimbursement claim form - reg.	Administration Section			
284/2024	10/01/2024	NIL DATED 09/01/2024	BHAWNA SINGH, UDC	Medical Reimbursement claim form - reg.	Administration Section			
285/2024	10/01/2024	NIL DATED 09/01/2024	CESTAT, AHMEDABAD	Joining Report - reg.	Administration Section			
286/2024	10/01/2024	NIL DATED 08/01/2024	PALPANDI S	Revised Excel also sent by return mail	Administration Section			
287/2024	10/01/2024	NIL DATED 08/01/2024	CESTAT, ALLAHABAD	Sanction of Rs.17,700/- reg.	Administration Section			
288/2024	10/01/2024	NIL DATED 08/01/2024	HEMAMBIKA R PRIYAM(T)	2 days leave on 24 and 25 jan 2024	Administration Section			
289/2024	10/01/2024	NIL DATED 08/01/2024	HEMAMBIKA R PRIYAM(T)	one day C.L. on 09/01/2024 - reg.	Administration Section			
290/2024	10/01/2024	NIL DATED 01/01/2024	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of Service Book in R/o Mr. Rajesh, UDC & Mr. Ramesh, UDC - reg.	Administration Section			
291/2024	10/01/2024	NIL DATED 04/01/2024	DR, CESTAT, CHANDIGARH	Forwarding of immovable property return for the yr. 2023		C and L		

			RH	in r/o Two Steno Gr. I posted at CESTAT, Chandigarh		section		
292/2024	10/01/2024	NIL DATED 03/01/2024	DR, CESTAT, CHANDIGARH	Forwarding of immovable property return for the yr. 2023 in r/o honble members and officials posted at CESTAT, Chandigarh - reg.		C and L section		
293/2024	10/01/2024	NIL DATED 02/01/2024	RAJU, M(T) CESTAT, AHMEDABAD	Details of investment receipts/ payments transaction of more than Rs.one lakh - 01-OCT 2023 to 31/09/2023 - reg.		C and L section		
294/2024	10/01/2024	NIL DATED 02/01/2024	RAJU M(T)	Permission for construction of my own property - reg.		C and L section		
295/2024	10/01/2024	NIL DATED 01/01/2024	C.L. MAHAR M(T)	Statement of immovable property for the year 2021 As on 01/01/2024		C and L section		
296/2024	10/01/2024	NIL DATED 08/01/2024	MUNISH SHARMA, ASSISTANT COMMISSIONER	Final order no 51495-51496/2023 dated 03/11/2023 in Excise 50290-91/2021 in the case against M/s Real Mazon india Ltd. & others.	DR(J)			
297/2024	10/01/2024	NIL DATED 09/01/2024	CGST & CENTRAL EXCISE HQRS. UJJAIN (BHOPAL ZONE)	Request to provide the Certified copy of the CESTAT Final order no 51450-51461/2013 dated 30/10/2023 in r/o Cummins Turbo Technology - reg.	DR(J)			
298/2024	10/01/2024	NIL DATED 03/01/2024	DR, CESTAT, CHANDIGARH	Transfer of appeals to CESTAT, New Delhi - reg.	DR(J)			

299/ 202 4	10/01 /2024	NIL DATED 09/01/2024	CESTAT, AHMEDABA D	Cancellation of TTA Advance - reg.	Accou nt Section			
300/ 202 4	10/01 /2024	NIL DATED 09/01/2024	CUSTOMS AUTHORIT Y FOR ADVANCE RULINGS	Ruling issued in respect of M/s Perfect Trading Co. - reg.		AR (CS T)		
301/ 202 4	10/01 /2024	NIL DATED 09/01/2024	CUSTOMS AUTHORIT Y FOR ADVANCE RULINGS	Rulling issued in respect of M/.s Perfect trading co- reg.		AR (CS T)		
302/ 202 4	10/01 /2024	NIL DATED 09/01/2024	CADRE CONTROL	SCN by DM/DEO north District - Election matter - reg.		DR (CR)		
303/ 202 4	10/01 /2024	NIL DATED 09/01/2024	CESTAT, AHMEDABA D	Request to Cancellation of Tour Order - reg.	PA to Registr ar			
304/ 202 4	10/01 /2024	NIL DATED 03/01/2024	MOHINDER SINGH DR	E-Hearing Statement (Dec, 2023)	PA			
305/ 202 4	10/01 /2024	NIL	AR, CESTAT, BANGALOR E	E-hearing statement Dec, 2023	PA			
306/ 202 4	10/01 /2024	NIL DATED 09/01/2024	KRIPA SHANKER, DR, CESTAT, MUMBAI	E-hearing statement Dec, 2023	PA			
307/ 202 4	10/01 /2024	NIL.	AR	E-hearing statement Dec, 2023	PA			
308/ 202 4	10/01 /2024	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	E-hearing statement Dec, 2023	PA			
309/ 202 4	10/01 /2024	NIL DATED 08/01/2024	AR	Report of physically verification as on 30/10/2023- reg.	PA			
310/	10/01	NIL DATED	HEMAMBIK	Monthly Disposal	PA			

2024	/2024	08/01/2024	A R PRIYA M(T)	statement of appeals dec, 2023				
311/2024	10/01/2024	NIL DATED 08/01/2024	P. VENKATA SUBBA RAO M(T)	Monthly Disposal statement of appeals dec, 2023	PA			
312/2024	10/01/2024	NIL	AJAY SHARMA M(J)	Monthly Disposal statement of appeals dec, 2023	PA			
313/2024	10/01/2024	NIL DATED 04/01/2024	MR. ANIL G. SHAKKARWAR, M(T)	Monthly Disposal statement of appeals dec, 2023	PA			
314/2024	10/01/2024	NIL DATED 02/01/2024	S.S. GARG M(J)	Monthly Disposal statement of appeals dec, 2023	PA			
315/2024	10/01/2024	NIL DATED 04/01/2024	DR, CESTAT, CHANDIGARH	Records not pertaining of CESTAT w.r.t. supreme court - reg.	PA			
316/2024	10/01/2024	NIL DATED 08/01/2024	DR, CESTAT, CHENNAI	Original records of the CAs which do not pertain to the Tribunal - reg.	PA			
317/2024	10/01/2024	NIL DATED 08/01/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Searching of the original records of the tribunal transmitted by the Supreme Court which do not pertain to the Tribunal - reg,	PA			
318/2024	10/01/2024	NIL DATED 08/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD	Original records of the CAs which do not pertain to this tribunal (CESTAT, Hyderabad) - reg.	PA			
319/2024	10/01/2024	NIL DATED 08/01/2024	DR, CESTAT, CHENNAI	Original records of the CAs which do not pertain to the Tribunal - reg.	PA			
320/2024	11/01/2024	NIL DATED 10/01/2024	VAISHALI KHAIBANDA,	leave on 02/01/2024	Administration			

			TECHNICAL OFFICER		Section			
321/2024	11/01/2024	NIL DATED 10/01/2024	RAKESH KUMAR MTS	C.L. on 09/01/2024	Administration Section			
322/2024	11/01/2024	NIL DATED 09/01/2024	AKASH CHOUDHARY MANAGER (TRG) FOR NATIONAL INSTITUTE OF SECRETARIAT TRAINING & DEVELOPMENT	STA-Knowledge Creation Programme (International Study Tour), Executive Development Programme & Onsite Training Program- Call for Nominations	Administration Section			
323/2024	11/01/2024	NIL DATED 31/12/2023	PUSHKAR SINGH, MTS	Joining Report - reg.	Administration Section			
324/2024	11/01/2024	NIL DATED 09/01/2024	AGAM AGGARWAL	Acceptance of Nomination for Training Programme at ISTM - reg.	Administration Section			
325/2024	11/01/2024	NIL DATED 22/12/2023	KULDEEP CHAUDHARY US TO THE GOI	Space requirement guidelines in respect of Tribunals/ Courts- reg.	Administration Section			
326/2024	11/01/2024	NIL DATED 08/01/2024	RANJU MADHRA, SPS	one day Commuted leave 05/01/2024	Administration Section			
327/2024	11/01/2024	NIL DATED 05/01/2024	V. P. PANDEY, DR, CESTAT, BANGALORE	Forwarding of application for correction in seniority list of Steno-II- reg.	Administration Section			
328/	11/01	NIL DATED	V.P.	Forwarding of	Admin			

2024	/2024	05/01/2024	PANDEY DR	application for correction in seniority list of UDC - reg.	istration Section			
329/2024	11/01/2024	NIL DATED 10/01/2024	RANJU MADHRA, SPS	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L section		
330/2024	11/01/2024	NIL DATED 10/01/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Regarding reimbursement of the payment made for the items purchased for serving tea/refreshment to M(J) - Mr, Ashok Jindal	Account Section			
331/2024	11/01/2024	NIL DATED 02/01/2024	DR, EXCISE APPEAL BRANCH	Appeal No. E/50973/2018 - EX(DB) M/s. Sourabh Rolling Mills Pvt. Ltd. vs. Raipur	DR(J)			
332/2024	11/01/2024	NIL DATED 09/01/2024	C.L. MAHAR M(T)	Permission to relist the matters - reg.	PA to Registrar			
333/2024	11/01/2024	NIL DATED 10/01/2024	RAMESH NAIR M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
334/2024	11/01/2024	NIL DATED 10/01/2024	TO, CR, SECTION	E-hearing statement Dec, 2023	PA			
335/2024	11/01/2024	NIL DATED 10/01/2024	S.K. TIWARI, DR	Returning of original records pertaining to the period from 2005 onwards - reg.	PA			
336/2024	11/01/2024	NIL DATED 08/01/2024	DY. REGISTRAR / TECHNICAL OFFER (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters, revised cause list - reg.	PA			
337/2024	11/01/2024	NIL DATED 10/01/2024	ASSTT. REGISTRAR	Original records of the CAs which do not	PA			

4			(SM)	pertain to Tribunal - reg,				
338/2024	11/01/2024	NIL DATED 11/01/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Correction in the defect Diary appeal uploaded	PA to Registrar			
339/2024	11/01/2024	NIL DATED 10/01/2024	CESTAT, ALLAHABAD	Compliance of letter dated 02/01/2024- reg.	PA to Registrar			
340/2024	11/01/2024	NIL	BINEESH KUMAR, K.S, REGISTRAR	Approval to pursue negotiation against GeM Bid No. GEM/2023/B/432952 5-reg	CT Section			
341/2024	11/01/2024	NIL	BINEESH KUMAR, K.S, REGISTRAR	Approval to pursue negotiation against Gem Bid No. GEM/2023/B/433370 4-reg	CT Section			
342/2024	11/01/2024	F.NO. 19(1)/COMP./CESTAT/ALD/2015-PART-II	CESTAT, ALLAHABAD	Sanction of Rs. 17,700/- approved	Administration Section			
343/2024	11/01/2024	NIL DATED 11/01/2024	SONAL GANWANI	Court of small causes of Mumbai order dated 6/7/2023-reg	Administration Section			
344/2024	11/01/2024	NIL DT 10/1/2024	KULDEEP CHAUDHARY US TO THE GOI	Legal Notice for non payment of taxi amount towards hiring of car-reg		C and L section		
345/2024	12/01/2024	NIL DATED 11/01/2024	BHAGABAN PADHY, DR & COURSE DIRECTOR	One day Online workshop on right to information Act for Appellate authorities (RTI-AA-21) to be conducted on 5th March, 2024 (Re-Scheduled).	Administration Section			
346/2024	12/01/2024	NIL DATED 08/01/2024	MANAS KUMAR	Forwarding of Leave Application in respect	Administration			

4			SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI	of Mr. Kripa Shanker, Dy. registrar.	n Section			
347/ 202 4	12/01 /2024	NIL DT 12/1/2023	M. AJIT KUMAR, M(T), CESTAT, CHENNAI	Tour proposal for Mr. M.Ajit Kumar, M(T)- reg	PA			
348/ 202 4	12/01 /2024	NIL DATED 08/01/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI	Intimation regarding appearing for Civil Services Exams and other post.	Admin istratio n Section			
349/ 202 4	12/01 /2024	F.NO. 41/SENIORITY LIST- LDC/CESTAT/ADM N- DT: 29/12/2023	T. K. SARKAR DY. REGISTRAR	Forwarding of Representation of objection/ correction in provisional Seniority List of LDC - reg.	Admin istratio n Section			
350/ 202 4	12/01 /2024	NIL DATED 09/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGA RH	Forwarding of Computer Advance request in r/o honble mr. P. Anjani Kumar, M(T)	Admin istratio n Section			
351/ 202 4	12/01 /2024	F.NO. 9/3/PERS./ P.A.K./ M(T)/ CHD- 2023 DT: 09/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGA RH	Forwarding EL Application in r/o mr. P Anjani Kumar, M(T)	Admin istratio n Section			
352/ 202 4	12/01 /2024	NIL DATED 11/01/2024	CESTAT, CHENNAI	Joining Report - reg.	Admin istratio n Section			
353/	12/01	NIL DATED	KULDEEP	5 days 15 to 19, jan,	Admin			

2024	/2024	11/01/2024	LAL,	2024 - reg.	Administration Section			
354/2024	12/01/2024	NIL DATED 11/01/2024	SEEMA SADANA, SPS	2 days Medical leave for 09/01/2024 to 10/01/2024	Administration Section			
355/2024	12/01/2024	NIL DATED 02/01/2024	ASSTT. DIRECTOR OF ESTATES/ SUPERINTENDENT (A/CS)	Cancellation of allotment of Government Accommodation-Retirement -	Administration Section			
356/2024	12/01/2024	NIL DATED 11/01/2024	SANJAY PRASAD, STENO TOM(J)	Leave Application of Dr. S. K. Pati M(J)	Administration Section			
357/2024	12/01/2024	F.NO. Y-14016/2/2023-ISTM DATED 11/01/2024	ANJALI RANA, ASSISTANT DIRECTOR & COURSE DIRECTOR	Two days orientation Training Programme on Preventive Vigilance" to be held through online mode from 19th to 20th feb, 2024 - reg.	Administration Section			
358/2024	12/01/2024	NIL DATED 08/01/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Returning of Service book in r/o Mr. Kripa Shanker Dy, Registrar. - reg.	Administration Section			
359/2024	12/01/2024	NIL DATED 08/01/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation in respect of immovable property under CCS (Conduct) Rules 1964- reg.		C and L section		
360/2024	12/01/2024	NIL DATED 08/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT,	Forwarding of statement of immovable property return for the year 2023 - reg.		C and L section		

			ALLAHABAD					
361/2024	12/01/2024	NIL DATED 11/01/2024	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L section		
362/2024	12/01/2024	NIL DATED 10/01/2024	SACHIN RAJENDRA SINGHVI RP TOPWORTH INFRA	Topworth infra Private Limited (in CIRP)- Adjourment Request - Appeal No. Service Tax/51036/2018 dt: 09.03.2018 and Appeal No. St/50694/2015 dated 11.03.2015		DR(J)		
363/2024	12/01/2024	NIL DATED 08/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Monthly Statement for the month of December 2023		DR(J)		
364/2024	12/01/2024	NIL DATED 11/01/2024	GAGAN DEEP, LDC	Surrender of CGHS card - reg.		CT Section		
365/2024	12/01/2024	NIL DATED 11/01/2024	CESTAT, CHANDIGARH	Regarding permission of correction in CIS Portal		PA to Registrar		
366/2024	12/01/2024	NIL DATED 11/01/2024	ASHOK DHINGRA, ADVOCATE	Request for constitution of the Larger Bench in Appeal Nos. E/10081/2013 and E/11791/2014 ("the Appeals") in terms of interim order No. 71-72/2018 dated oct 24, 2018 (The interim order)		PA to Registrar		
367/2024	12/01/2024	NIL DATED 08/01/2024	SWAPNIL TIWARI,	Bench wise disposal dec, 2023- reg.		PA		

4			ASSISTANT REGISTRAR , CESTAT, ALLAHABAD					
368/2024	12/01/2024	NIL DATED 08/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member bench cases - reg.	DR(J)			
369/2024	12/01/2024	NIL DATED 19/01/2024	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax (DB) Causelist	PA			
370/2024	12/01/2024	NIL DATED 11/01/2024	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	SM, Causelist - reg.	PA			
371/2024	12/01/2024	NIL DATED 11/01/2024	DY/ASST. REGISTRAR (EXCISE APPEAL BENCH)	Excise Division Bench Matters Causelist	PA			
372/2024	12/01/2024	NIL DATED 11/01/2024	DY. REGISTRAR /TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters	PA			
373/2024	12/01/2024	NIL DT 12/1/2024	MONIKA DEVI, TO	Workshop on e-office on 15 and 16 Jan, 2024-reg	Administration Section			
374/2024	12/01/2024	NIL DATED 12/01/2024	SUDHA KOKA (MS.) IRS ADDITIONAL DIRECTOR GENERAL, NACIN, PALASAMU	Invitation to inauguration ceremony of the national academy of Customs, Indirect Taxes and Customs (NACIN) in Palasamudram, Andhra Pradesh by	PA to Registrar			

			DRAM	the honble Prime Ministry of inida on 165/01/2024				
375/2024	15/01/2024	F.NO. 04/CESTAT/HYD/CA J/15-08 DATED 09/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT-HYDERABAD	Forwarding of request application submitted by Mr. C.A.Jayaram, Head Clerk. - reg.	Administration Section			
376/2024	15/01/2024	NIL DATED 12/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT-HYDERABAD	Tour to Kolkata of Honble M(T) Mr. A.K. Jyotishi - reg.	CT Section			
377/2024	15/01/2024	NIL DATED 15/01/2024	KISHAN KUMAR, ASSISTANT SECTION OFFICER.	Redeployment of employees of erstwhile ITSC - reg.	Administration Section			
378/2024	15/01/2024	NIL DATED 15/01/2024	CESTAT, BANGALORE	Grant for 1 day RH	Administration Section			
379/2024	15/01/2024	NIL DATED 08/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT-HYDERABAD	Application of Honble M(J) shri anil choudhary for one day CL. - reg.	Administration Section			
380/2024	15/01/2024	NIL DATED 08/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT-HYDERABAD	Forwarding of leave application of Mr. T. Viswa Prakash, Dy. Registrar- reg,	Administration Section			
381/2024	15/01/2024	NIL DATED 01/01/2024	K. ANPAZHAKAN M(T), CESTAT,	C.L. - reg.	Administration Section			

			KOLKATA.					
382/2024	15/01/2024	NIL DATED 01/01/2024	R. MURALIDHAR M(J), CESTAT, KOLKATA	One day C.L. application along with station leave permission - reg.	Administration Section			
383/2024	15/01/2024	NIL DATED 02/01/2024	K. ANPAZHAKAN M(T), CESTAT, KOLKATA.	Request for two days 2 E.L. w.e.f. 18.01.2024 and 19.01.2024 - reg.	Administration Section			
384/2024	15/01/2024	NIL DATED 12/01/2024	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	E.L. of M(T) - reg.	Administration Section			
385/2024	15/01/2024	NIL DATED 12/01/2024	ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Intimation to leave headquarter	Administration Section			
386/2024	15/01/2024	NIL DATED 12/01/2024	ANJALI RANA, ASSISTANT DIRECTOR & COURSE DIRECTOR	Three days online Training Programme on Records Management for Right to information (RM-RTI-18) Scheduled to be held from 26th to 28th march, 2024 - reg.	Administration Section			
387/2024	15/01/2024	NIL DATED 12/01/2024	ANJALI RANA, ASSISTANT DIRECTOR & COURSE DIRECTOR	Training Course/ Workshop on "Right to information- Public information officers (RTI-PIO-36)" to be conducted from 04th to 06th march, 2024 . - reg.	Administration Section			
388/2024	15/01/2024	NIL DATED 05/01/2024	C.L. MAHAR M(T)	Statement of immovable property for the year 2023 as on 1st Jan, 2024 in respect of Mr. C. L. Mahar, M(T), CESTAT, Ahmedabad	C and L section			

				- reg.				
389/ 202 4	15/01 /2024	NIL DATED 12/01/2024	MOHINDER SINGH DR	Re-Allocation of Funds FY 2023-24 - reg.	Accou nt Section			
390/ 202 4	15/01 /2024	NIL DATED 12/01/2024	CHANDER KANTA, SPS	reimbursement bill Rs. 1172/- tea and snacks	Accou nt Section			
391/ 202 4	15/01 /2024	NIL DATED 12/01/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD.	CEAC-31/2017 &CM Appl. 35328/2017, 5149/2020, Principal Commission of C. Tax vs. Sunrise Food Products	DR(J)			
392/ 202 4	15/01 /2024	NIL DATED 12/01/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD.	CUSAA-8/2021 & CM Appl. 7656/2021, Commissioner of Customs, New Delhi vs. Jaiswal Import Cargo Services Ltd.	DR(J)			
393/ 202 4	15/01 /2024	NIL DATED 13/01/2024	HARI RADHAKRI SHNAN	Filing of case law- C/51824/2021 - reg.	DR(J)			
394/ 202 4	15/01 /2024	NIL DATED 09/01/2024	ADDITIONA L COMMISSIO NER (ADJ.) CENTRAL GOODS & SERVICES TAX NOIDA	CESTAT Allahabad final order no. A/52325-52326/2015 Ex. (DB) dated 20.07.2015	DR(J)			
395/ 202 4	15/01 /2024	F.NO. 7(STAT)CESTAT/CA L/06 DT: 04.01.2024	TARAK KUMAR SARKAR, DR, CESTAT, KOLKATA	Institution, Disposal and Pendency ETC. For the month of Dec, 2023- reg.	DR(J)			
396/ 202 4	15/01 /2024	NIL DATED 12/01/2024	ASHOK DHINGRA, ADVOCATE, ATTORNEY S AT LAW	Request for constitution of larger bench in Appeal No. E/10081/2013 and E/11791/2014	PA to Registr ar			

397/ 202 4	15/01 /2024	NIL DATED 12/01/2024	CETAT, ALLAHABA D	Letter for pronouncement permission - reg.	PA to Registr ar			
398/ 202 4	15/01 /2024	NIL DATED 12/01/2024	CESTAT, KOLKATA	Constitution of bench of ROA application - reg.	PA to Registr ar			
399/ 202 4	15/01 /2024	NIL DATED 12/01/2024	BINU TAMTA M(J)	month of disposal Dec, 2023	PA			
400/ 202 4	15/01 /2024	NIL DATED 12/01/2024	DY. REGISTRAR /TECHNICA L OFFICER, CENTRAL REGISTRY.	Supplementary causelist - reg.	PA			
401/ 202 4	15/01 /2024	NIL DATED 18/12/2023	DEEPAK JAIN, REGISTRAR (JUDICIAL PROCESSES)	Examination of Original Records returned in the year 2014 from this honorable Court.	PA to Registr ar			
402/ 202 4	16/01 /2024	NIL DATED 15/01/2024	LALIT KUMAR, LDC	half day 15.01.2024	Admin istratio n Section			
403/ 202 4	16/01 /2024	NIL DATED 12/01/2024	ANJALI RANA, ASSISTANT DIRECTOR & COURSE DIRECTOR	Training Course/ Workshop on Right to information-public information officers (RTI-PIO-36) to be conducted from 04th to 06th march, 2024. - reg.	Admin istratio n Section			
404/ 202 4	16/01 /2024	NIL DATED 15/01/2024	AGAM AGGARWA L, DEPUTY DIRECTOR	congratulations acceptance of nomination for training programme at ISTM	Admin istratio n Section			
405/ 202 4	16/01 /2024	NIL DATED 01/02/2023	GOI, MINISTRY OF EXTERNAL AFFAIRS,	Submission of passport application by the Government/ PSU/ Statutory/ Autonomous body	Admin istratio n Section			

			REGIONAL PASSPORT OFFICE, MUMBAI	employee Mr. Mrs. Vandana Dattatraya Bhandar - reg.				
406/2024	16/01/2024	NIL DATED 24/02/2023	GOI, MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE, MUMBAI	Submission of passport application by the Gov./ PSU/ Statutory/ Autonomous body employee Mr. Vijay Vasant Bansode - reg.	Administration Section			
407/2024	16/01/2024	NIL DATED 10/01/2024	V.P. PANDEY DR	Forwarding of application for correction in seniority list of LDC - reg.	Administration Section			
408/2024	16/01/2024	NIL DATED 12/01/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of home town declaration from of honble m(J) Mr. Anil Choudhary - reg,	Administration Section			
409/2024	16/01/2024	NIL DATED 15/01/2024	POOJA , LDC	Leave application - reg.	Administration Section			
410/2024	16/01/2024	NIL DATED 15/01/2024	SANDEEP MTS	Leave with Joining Report - reg.	Administration Section			
411/2024	16/01/2024	NIL DATED 11/01/2024	SURAJ SINGH , MTS	Leave application - reg.	Administration Section			
412/2024	16/01/2024	NIL DATED 12/01/2024	NAVEEN KUMAR , UDC	Half day C.L after noon - reg.	Administration Section			
413/2024	16/01/2024	NIL DATED 11/01/2024	KULDEEP SINGH, MTS	leave on 13/01/2024	Administration Section			

414/ 202 4	16/01 /2024	NIL DATED 10/01/2024	ANIL KUMAR, MTS	Leave application - reg.	Admin istratio n Section			
415/ 202 4	16/01 /2024	NIL DATED 15/01/2024	HINDI 4 REVENUE	information of pragati report dt: 31/12/2023 hindi - reg.	Admin istratio n Section			
416/ 202 4	16/01 /2024	NIL DATED 15/01/2024	MOHIT YADAV, UDC	Leave with Joining Report - reg.	Admin istratio n Section			
417/ 202 4	16/01 /2024	NIL DATED 15/01/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Submission of immovable property return for the year 2023 - reg.		C and L secti on		
418/ 202 4	16/01 /2024	NIL DATED 11/01/2024	ANIL CHOUDHAR Y, MEMBER (JUDICIAL), CESTAT- HYDERABA D	statement of immovable property return for the year 2023 as on 01/01/2024		C and L secti on		
419/ 202 4	16/01 /2024	NIL DATED 09/01/2024	A. K. JYOTISHI, M(T)	Statement of immovable property return for the year 2023 as on 01.01.2024		C and L secti on		
420/ 202 4	16/01 /2024	NIL DATED 12/01/2024	CESTAT, CHENNAI	Addl Budget under OE for payment of office License fee - reg.	Accou nt Section			
421/ 202 4	16/01 /2024	NIL DATED 02/01/2024	MR. BINEESH KUMAR K.S., REGISTRAR	Mahanagar Telephone nigam Limited, Amount- 943/-	Accou nt Section			
422/ 202 4	16/01 /2024	NIL DATED 09/01/2024	ASHUTOSH NIVSARKA R, ASSISTANT COMMISSIO	Request to provide certified copy of CESTAT final orderno 51450- 51461/2023 dt:	DR(J)			

			NER (REVIEW) CENTRAL EXCISE HQRS. UJJAIN	30.10.2023				
423/ 202 4	16/01 /2024	NIL DATED 04/01/2024	VINAY KUMAR JAIN VKJ LAW OFFICE ADVOCATE & SOLICITORS	Excise appeal No. 53076/2018 Satya power & Ispat Ltd vs. Commissioner (Appeals), Central GST, Central Excise & Customs (Appeals), Raipur- reg.	DR(J)			
424/ 202 4	16/01 /2024	NIL DATED 12/01/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Year wise break-up of the appeals/applications filed before the CESTAT- reg.	PA			
425/ 202 4	16/01 /2024	NIL	RACHNA GUPTA M(J)	Monthly Disposal statement of appeals dec, 2023	PA			
426/ 202 4	16/01 /2024	NIL DATED 16/01/2024	A.K. JYOTISHI M(T)	Letter from M(T) A.K. Jyotishi about Tour Order 05/2024 dt : 12.01.2024	PA			
427/ 202 4	16/01 /2024	NIL DATED 15/01/2024	RAMESH NAIR M(J)	Permission for pronouncement of order - reg.	PA to Registr ar			
428/ 202 4	16/01 /2024	NIL DATED 16/01/2024	N. RAJA, SPS, CESTAT, BANGALOR E	Permission for correction in uploaded orders - reg.	PA to Registr ar			
429/ 202 4	16/01 /2024	NIL DATED 16/01/2024	ANKUR GAUTAM, SECTION OFFICER (AD.IC), DOR, MOF,	Providing a copy of Recruitment Rules of all posts in CESTAT	Admin istratio n Section			

			GOI					
430/ 202 4	17/01 /2024	NIL DATED 16/01/2024	DVS, SASIDHAR, STENO GR II, ITSC, CHENNAI	Request for posting in CESTAT, Chennai - reg.	Admin istratio n Section			
431/ 202 4	17/01 /2024	NIL DATED 16/01/2024	CESTAT, CHENNAI	Outsourcing of posts in CESTAT Chennai - reg.	Admin istratio n Section			
432/ 202 4	17/01 /2024	NIL DATED 12/01/2024	AJAY KUMAR, LDC	Representation of objection/ correction in provisional seniority List - reg.	Admin istratio n Section			
433/ 202 4	17/01 /2024	NIL DATED 15/01/2024	ARVIND KUMAR, LDC	Representation of objection/ correction in provisional seniority List - reg.	Admin istratio n Section			
434/ 202 4	17/01 /2024	NIL DATED 16/01/2024	CESTAT, CHENNAI , MR. MOHINDER SINGH	E.L. 5 days - reg.	Admin istratio n Section			
435/ 202 4	17/01 /2024	NIL DATED 15/01/2024	RAKSHIT DAHIYA, LDC	Objection on Seniority list of LDC - reg.	Admin istratio n Section			
436/ 202 4	17/01 /2024	NIL DATED 15/01/2024	PRADEEP KUMAR, LDC	Objection on Seniority list of LDC - reg.	Admin istratio n Section			
437/ 202 4	17/01 /2024	NIL DATED 15/01/2024	GAGAN DEEP, LDC	Objection on Seniority list of LDC - reg.	Admin istratio n Section			
438/ 202 4	17/01 /2024	NIL DATED 16/01/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW	Circular regarding Swachhata Pakhwada from 16 jan to 31 jan 2024	Admin istratio n Section			

			DELHI					
439/ 202 4	17/01 /2024	NIL DATED 16/01/2024	GAURAV MEHRA, MINISTRY	Meeting scheduled on 24/01/2024 regarding GPoA - reg.	Admin istratio n Section			
440/ 202 4	17/01 /2024	NIL DATED 08/01/2024	C.L. MAHAR M(T)	Joining Report - Medical Treatment & Medical Leave - reg.	Admin istratio n Section			
441/ 202 4	17/01 /2024	NIL DATED 16/01/2024	SAKAL DEO SAH, COURT MASTER	Submitting the affidavit in r/o Wife name correction - reg.	Admin istratio n Section			
442/ 202 4	17/01 /2024	NIL DATED 16/01/2024	SHANKAR PRASAD MOHANTY, MTS	Leave application - reg.	Admin istratio n Section			
443/ 202 4	17/01 /2024	NIL DATED 15/01/2024	KULDEEP SINGH, MTS	Leave application - reg.	Admin istratio n Section			
444/ 202 4	17/01 /2024	NIL DATED 16/01/2024	AJAY KUMAR, LDC	Leave with Joining Report - reg.	Admin istratio n Section			
445/ 202 4	17/01 /2024	NIL DATED 16/01/2024	AJAY KUMAR, LDC	2 days leave 22 and 23 jan 2024 - reg.	Admin istratio n Section			
446/ 202 4	17/01 /2024	NIL DATED 15/01/2024	SEEMA SADANA, SPS	Leave application - reg.	Admin istratio n Section			
447/ 202 4	17/01 /2024	NIL DATED 15/01/2024	SEEMA SADANA, SPS	Leave application - reg.	Admin istratio n Section			
448/ 202 4	17/01 /2024	NIL DATED 15/01/2024	SHENAJ BANO , P.A.	Leave application - reg.	Admin istratio n Section			
449/	17/01	NIL DATED	JASBIR	leave on 12/01/2024 -	Admin			

2024	/2024	15/01/2024	SINGH COURT MASTER	reg.	Administration Section			
450/2024	17/01/2024	NIL DATED 16/01/2024	CESTAT, ALLAHABAD	joining report of M(T) - reg.	Administration Section			
451/2024	17/01/2024	F.NO. Y-19046/2/2023-O/ODIR. (SM) DATED 16/01/2024	SANDEEP MUKHERJEE, DIRECTOR & COURSE DIRECTOR	"Online Workshop" Sensitization of Govt. Functionaries on social, Economic and Education Conditions of Social- Religious Communities- (SRCs-03) (19th to 20th feb, 2024)- Extension date online nominati	Administration Section			
452/2024	17/01/2024	NIL DATED 16/01/2024	CESTAT, KOLKATA	Request for two days E.L. w.e.f 18/01/2024 and 19/01/2024 - reg.	Administration Section			
453/2024	17/01/2024	NIL DATED 16/01/2024	CESTAT, KOLKATA	Request for one day E.L. w.e.f. 19/01/2024 - reg.	Administration Section			
454/2024	17/01/2024	NIL DATED 16/01/2024	HEERA LAL.	02 days leave 17/01/2024 to 18/01/2024 - reg.	Administration Section			
455/2024	17/01/2024	NIL DATED 16/01/2024	MOHINDER SINGH DR/HOO	Outsourcing of posts in CESTAT Chennai - reg.	Administration Section			
456/2024	17/01/2024	NIL DATED 16/01/2024	SPS TO HONBLE PRESIDENT	15/01/2024 for the billing period of invoice 19/01/2024 to 18/02/2024 of Rs.1,414.82 - reg.	Account Section			
457/2024	17/01/2024	NIL DATED 16/01/2024	DR, CESTAT, HYDERABAD	Forwarding of Demand Drafts- reg.	Account Section			
458/	17/01	NIL DATED	MHD	Rectification of	DR(J)			

2024	/2024	13/01/2024	POWER PRIVATE LIMITED	defects as pointed out by your good self - reg.				
459/2024	17/01/2024	NIL DATED 10/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Larger Bench Matter - reg,	PA to Registrar			
460/2024	17/01/2024	NIL DATED 16/01/2024	RAVI DATT SHARMA , CASH SECTION	leave on 15/01/2024	Administration Section			
461/2024	17/01/2024	NIL DATED 16/01/2024	GAGAN DEEP, LDC	C.L. on 15/01/2024- reg.	Administration Section			
462/2024	17/01/2024	NIL DATED 16/01/2024	HARISH, LDC	C.L. on 15/01/2024- reg.	Administration Section			
463/2024	17/01/2024	NIL DATED 16/01/2024	CESTAT, CHANDIGARH	Provisional Seniority list in r/o Ms. Jyoti LDC - reg.	Administration Section			
464/2024	17/01/2024	NIL DATED 17/01/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	E.L. from 25 to 31 jan, 2024	Administration Section			
465/2024	17/01/2024	NIL DATED 12/01/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Invitation to inauguration ceremony of the national academy of Customs, Indirect Taxes and Customs (NACIN) in Palasamudram, Andhra PRadesh by the honble Prime Ministry of inida on 16/01/2024- reg	Administration Section			
466/2024	17/01/2024	NIL DATED 10/01/2024	DR. SUVENDU KUMAR	Request for grant of R.H. on 15 jan, 2024 alongwith permission	Administration			

			PATI M(J)	to avail public holidays and to leave the Headquarters. - reg.	Section			
467/2024	17/01/2024	NIL DATED 15/01/2024	DEVENDER KUMAR GROVER	Circular dt 29/12/2023 reg. Provisional Seniority list of LDC as on 31/12/2023.- reg.	Admin istratio n Section			
468/2024	17/01/2024	NIL DATED 15/01/2024	HARISH, LDC	Circular dt 29/12/2023 reg. Provisional Seniority list of LDC as on 31/12/2023- reg.	Admin istratio n Section			
469/2024	17/01/2024	NIL DATED 15/01/2024	SOMBIR LDC	Circular dt 29/12/2023 reg. Provisional Seniority list of LDC as on 31/12/2023- reg.	Admin istratio n Section			
470/2024	17/01/2024	NIL DATED 15/01/2024	SACHIN CHOUDHAR Y, LDC	Circular dt 29/12/2023 reg. Provisional Seniority list of LDC as on 31/12/2023- reg.	Admin istratio n Section			
471/2024	17/01/2024	NIL DATED 16/01/2024	GAURAV MEHRA, AD. 1C BRANCH, DOR	Meeting Scheduled on 24/01/2024 reg. GPoA - reg.	Admin istratio n Section			
472/2024	17/01/2024	NIL DATED 16/01/2024	PRAVEEN AGRAWAL ADVOCATE	Application for withdrawal of appeal no. ST/53360/2018 - reg.	DR(J)			
473/2024	17/01/2024	NIL DATED 16/01/2024	DR, CESTAT, MUMBAI	Matter released for relisting of appeals - reg.	PA to Registr ar			
474/2024	17/01/2024	NIL DATED 08/01/2024	C.L. MAHAR M(T)	Seeking Exemption from tour to Mundra Sea Port - reg.	PA to Registr ar			
475/2024	17/01/2024	F. NO. 33/CESTAT/BANG/G EM/STENO/OSP DT: 17/01/2024	CESTAT, BANGALOR E	Sanctioned Rs. 2,07,907/- approved CESTAT, Bangalore - reg.	Admin istratio n Section			
476/2024	18/01/2024	NIL DATED 17/01/2024	SUSHMA RANI PAL, MTS	leave on 16/01/2024	Admin istratio n Section			

477/ 202 4	18/01 /2024	NIL DATED 16/01/2024	RAKESH KUMAR VARMA	leave on 15/01/2024	Admin istratio n Section			
478/ 202 4	18/01 /2024	NIL DATED 17/01/2024	ARVIND KUMAR	half day 17/01/2024	Admin istratio n Section			
479/ 202 4	18/01 /2024	NIL	GAJENDRA SINGH, HC	half day 17/01/2024- reg.	Admin istratio n Section			
480/ 202 4	18/01 /2024	NIL DATED 17/01/2024	DR. RACHNA GUPTA M(J)	Application for one day CL - reg.	Admin istratio n Section			
481/ 202 4	18/01 /2024	NIL DATED 12/01/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABA D	E.L. M(T) - reg.	Admin istratio n Section			
482/ 202 4	18/01 /2024	NIL DATED 17/01/2024	AR, CESTAT, MUMBAI	Provisional Seniority List of LDC, as on 31.12.2023 - reg.	Admin istratio n Section			
483/ 202 4	18/01 /2024	NIL DATED 17/01/2024	RAGINI, UDC	Intimation of applying for the CSIR CASE Examination 2023 - reg.	Admin istratio n Section			
484/ 202 4	18/01 /2024	NIL DATED 12/01/2024	KULDEEP CHAUDHAR Y US TO THE GOI	Office order No. 08/2024	Admin istratio n Section			
485/ 202 4	18/01 /2024	NIL DATED 16/01/2024	MAHESH BHARDWAJ , ADDL. COMMISSIO NER (AR)	Providing copy of Final Order- reg.	DR(J)			
486/ 202 4	18/01 /2024	NIL DATED 17/01/2024	DINESH KUMAR CHOUKSEY	Diary No. 520772023, Dinesh Kumar Chouksey vs. Indore	DR(J)			

				(M.P.)				
487/ 202 4	18/01 /2024	NIL DATED 17/01/2024	CESTAT, HYDERABA D	Request for permission to resume division bench on 17/01/2024	PA to Registr ar			
488/ 202 4	18/01 /2024	NIL DATED 16/01/2024	MANISH KUMAR ADDL. COMMISSIO NER, O/O CC(AR), DELHI	Visit of Honble President and Members of CESTAT to Air Cargo and Airport, New Delhi - reg.	PA to Registr ar			
489/ 202 4	18/01 /2024	NIL DATED 17/01/2024	SPS TO HONBLE PRESIDENT, CESTAT	Permission for relisting of Appeals- reg.	PA to Registr ar			
490/ 202 4	18/01 /2024	NIL DT 18/1/2024	SSC KKR	Rectt. to the post of Court Master KK10623-reg	Admin istratio n Section			
491/ 202 4	18/01 /2024	F.NO.A- 12011/1/2023- CESTAT-DOR-DOR DATED 12/1/2024	KULDEEP CHOUDHAR Y, UNDER. SECRETAR Y. TO THE GOVT. OF INDIA.	Engagement of Stenos. purely on contractual assignment in the CESTAT-reg	Admin istratio n Section			
492/ 202 4	19/01 /2024	NIL DT 18/1/2024	CESTAT CHANDIGA RH	Letter regarding provisional seniority list in r/o SH. Arun Kumar, LDC-reg	Admin istratio n Section			
493/ 202 4	19/01 /2024	NIL DT 18/1/2024	CESTAT, BANGALOR E	Leave application for 2 days CL in r/o P. A. Agustian, M(T)-reg	Admin istratio n Section			
494/ 202 4	19/01 /2024	NIL DT 18/1/2024	CESTAT CHENNAI	Outsourcing of posts in CESTAT Chennai- reg	Admin istratio n Section			
495/ 202 4	19/01 /2024	F.NO. A- 20(1)/PERS.FILE/SD D- STENO.GR.I/CESTA	G.SHRIDHA R, SPS	Forwarding of transfer request of Sh. Shishir Kumar Thakur, Head Clerk-reg	Admin istratio n Section			

		T/CHE/2018 DTD 12/1/2024						
496/ 202 4	19/01 /2024	NIL DT 18/1/2024	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Joining report with leave application-reg	Admin istratio n Section			
497/ 202 4	19/01 /2024	NI DT 18/1/2024	BHAVNA SINGH, UDC	Intimation for applying examination -reg	Admin istratio n Section			
498/ 202 4	19/01 /2024	NIL DT 18/1/2024	RANJU MADHRA, SPS	Leave application for CL on 19/1/2024-reg	Admin istratio n Section			
499/ 202 4	19/01 /2024	NIL DT 18/1/2024	CESTAT, CHANDIGA RH	Forwardin an intimation and CL application in r/o M(T)-reg	Admin istratio n Section			
500/ 202 4	19/01 /2024	NIL DT 17/1/2024	CESTAT, CHANDIGA RH	Letter regarding provisional seniority list in r/o Sh. Sunil Kumar, LDC-reg	Admin istratio n Section			
501/ 202 4	19/01 /2024	NIL DT 17/1/2024	MANOJ KUMAR, LDC	Joining Report with leave application-reg	Admin istratio n Section			
502/ 202 4	19/01 /2024	NIL DT 17/1/2024	MANOJ KUMAR, LDC	Joining Report with leave application-reg	Admin istratio n Section			
503/ 202 4	19/01 /2024	NIL DT 17/1/2024	MONIKA DEVI, TO	Statement of immovable property for the year 2023 as on 1st Jan, 2024-reg		C/L Secti on		
504/ 202 4	19/01 /2024	NIL DT 18/1/2024	HEMAMBIK A R. PRIYA, M(T)	IPR for 2024 as 1/1/2024-reg		C/L Secti on		
505/ 202 4	19/01 /2024	NIL DT 18/1/2024	DIKSHSA SINGH, STENO-I	Statement of immovable property for the year 2024 -reg		C/L Secti on		

506/ 202 4	19/01 /2024	NIL DT 18/1/2024	HEMAMBIK A R PRIYA, M(T), CESTAT, DELHI	Newspaper reimbursement for the month of Jan. to June and July to Dec. 2023- reg	Accou nt Section			
507/ 202 4	19/01 /2024	F.NO.01/CESTAT/B ANG/BS DTD 18/1/2024	V. P. PANDEY, DR, CESTAT, BANGALOR E	Forwarding of Physical Occupation Report-reg	Accou nt Section			
508/ 202 4	19/01 /2024	NIL DT 17/1/2024	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Tour to cochin of Honble M(J) Mr. Anil Choudhary - reg.	CT Section			
509/ 202 4	19/01 /2024	NIL DATED 18/01/2024	DY/ASSTT. REGISTRAR , EXCISE APPEAL BENCH.- 18/01/ 2024	Excise Division bench matter causelist-reg	PA			
510/ 202 4	19/01 /2024	NIL DATED 18/01/2024	DY. REGISTRAR /TECHNICA L OFFICER (CENTRAL REGISTRY).	Central registry cause list for Defect Matters	PA			
511/ 202 4	19/01 /2024	NIL DATED 18/01/2024	DY/ASST. REGISTRAR (SM) DT: 18/01/2024	SM Causelist-reg	PA			
512/ 202 4	19/01 /2024	NIL DATED 16/01/2024	DEPUTY REGISTRAR CESTAT, CHANDIGA RH.	To transfer 2nd folder of appeal No. E/60087/2020-DB to Principal Bench at New Delhi - reg.	DR(J)			
513/ 202 4	19/01 /2024	NIL DT 17/1/2024	HEERA LAL, TWD	Joining report after availing leave-reg	Admin istratio n Section			
514/	19/01	NIL DT 18/1/2024	SURAJ	Compensatory leave	Admin			

2024	/2024		SINGH, MTS	on 19/1/2024-reg	Administration Section			
515/2024	19/01/2024	NIL DT 19/1/2024	DOROTHY JOSEPH, PA TO REGISTRAR	Leave application for CL on 18/1/2024-reg	Administration Section			
516/2024	19/01/2024	NIL DT 16/1/2024	DIKSHA SINGH, STENO-I	Permission to avail leave and travel outstation-reg	Administration Section			
517/2024	19/01/2024	NIL DT 19/1/2024	JITENDER, MTS	2 day EL application from 16 to 17 Jan, 2024-reg	Administration Section			
518/2024	19/01/2024	NIL DT 19/1/2024	JITENDER, MTS	Leave application for CL on 25/1/2024-reg	Administration Section			
519/2024	19/01/2024	NIL DT 19/1/2024	JITENDER, MTS	Compensatory leave on 24/1/2024-reg	Administration Section			
520/2024	19/01/2024	NIL DT 18/1/2024	CESTAT, CHENNAI	Approval for outsourcing of posts-reg	Administration Section			
521/2024	19/01/2024	NIL DT 19/1/2024	CESTAT, CHENNAI	Leave application of Sh. M. Ajit Kumar, M(T)-reg	Administration Section			
522/2024	19/01/2024	NIL DT 18/1/2024	GAURAV MEHRA, SECTION OFFICER(A D.1C-CA CELL)	Draft report on Taskforce for enforcement of Contract -reg	Administration Section			
523/2024	19/01/2024	NIL DT 19/1/2024	SHREE RAM MEENA, MTS	Leave application 22/1/2024 half day-reg	Administration Section			
524/2024	19/01/2024	NIL DT 19/1/2024	CESTAT, CHANDIGA	Letter reg. provisional seniority list in r/o Sh.	Administration			

4			RH	Vikas Sharma, LDC - reg	n Section			
525/2024	19/01/2024	NIL DT 18/1/2024	SANTOSH KUMAR TIWARI, AR	Applying for ISTM course-reg	Administration Section			
526/2024	19/01/2024	NIL DT 19/1/2024	ISTM	Govt. e-Marketplace (GeM-04) to be conducted in Online Mode from 11 March to 12 March 2024-eg	Administration Section			
527/2024	19/01/2024	NIL DTD 19/1/2024	SEEMA SADANA, SPS	Reimburse claim for monthly refreshment-reg	Administration Section			
528/2024	19/01/2024	NIL DT 18/1/2024	SEEMA SADANA, SPS	Filling of IPR for 2024 as 1/1/2024-reg		C/L Section		
529/2024	19/01/2024	NIL DT 19/1/2024	CESTAT AHMEDABAD	IPR in r/o Ramesh Nair, M(J)-regf		C/L Section		
530/2024	19/01/2024	NIL DT 19/1/2024	CESTAT HYDERABAD	Forwarding copy in undertaking submitted by Developer, CESTAT Hyd-reg		AR(com p)		
531/2024	19/01/2024	NIL DT 19/1/2024	KUMUD BHATNAGAR,	Submission of evidence of Pre Deposit relation-reg	DR(J)			
532/2024	19/01/2024	NIL DT 18/1/2024	DR, CR	Cause list	PA			
533/2024	19/01/2024	NO. 258/C1/2023/IMG DTD 10/1/2024	DEEPA SURENDRA N, REGIONAL DIRECTOR	IMG. Regional Centre, Kochi-Salry deduction of Smt. Suja B. Pillai, AR, CESTAT-reg	Account Section			
534/2024	19/01/2024	D.NO.544/2013 & 20223/2017 DTD 9/1/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeals-reg	DR(J)			

535/ 202 4	23/01 /2024	NIL DATED 23/01/2024	SUKHBIR SINGH, MTS	Joining Report - reg.	Admin istratio n Section			
536/ 202 4	23/01 /2024	NIL DATED 19/01/2024	JAGDISH CHAND , M.T.S.	Compensatory leave application -reg.	Admin istratio n Section			
537/ 202 4	23/01 /2024	NIL DATED 18/01/2024	MOHINDER SINGH DR	Mandatory Training - reg.	Admin istratio n Section			
538/ 202 4	23/01 /2024	NIL DATED 16/01/2024	MOHINDER SINGH DR/HOO	Outsourcing of posts in CESTAT Chennai - reg.	Admin istratio n Section			
539/ 202 4	23/01 /2024	F.NO. D- 22(1)/OUTSOURCIN G/CESTAT/CHE/202 1 DT: 16.01.2024	MOHINDER SINGH DR	Outsourcing of posts in CESTAT Chennai - reg.	Admin istratio n Section			
540/ 202 4	23/01 /2024	F.NO. A- 24(1)/LEAVE FILE/MS- DR/CHE/2021 DT: 16.01.2024	G. SHRIDHAR, SPS	Forwarding of leave application and joining report of Mr. Mohinder Singh, DR- reg.	Admin istratio n Section			
541/ 202 4	23/01 /2024	F.NO. A- 20(1)/PERS.FILE/RK - ULC/CESTAT/CH/20 24 DT: 16.01.2024	MOHINDER SINGH DR/HOO	Forwarding of joining report in r/o Mr. Rajesh Kumar, LDC - reg.	Admin istratio n Section			
542/ 202 4	23/01 /2024	F.NO. D- 22(1)/OUTSOURCIN G HOUSEKEEPING/CE STAT/CHE/2023 DT: 18/01/2024	MOHINDER SINGH DR/HOO	Outsourcing of posts in CESTAT Chennai - reg.	Admin istratio n Section			
543/ 202 4	23/01 /2024	F.NO. 9/3/PERS./P.A.K./M(T)/CHD-2023 DT: 18/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGA	Forwarding an intimation and CL Application submitted by Mr. P. Anjani Kumar, M(T) - reg.	Admin istratio n Section			

			RH					
544/ 202 4	23/01 /2024	F.NO. 01/08/CESTAT/CHD- 2015-ADMN DT: 18/01/2024	DY. REGISTRAR , CESTAT, CHANDIGA RH	Provisional Seniority List of LDC - reg.	Admin istratio n Section			
545/ 202 4	23/01 /2024	F.NO. 01/08/CESTAT/CHD- 2015-ADMN DT: 18/01/2024	DY. REGISTRAR , CESTAT, CHANDIGA RH	Provisional Seniority List of LDC - reg.	Admin istratio n Section			
546/ 202 4	23/01 /2024	F.NO. 05/CESTAT/BANG/R ENT DT: 18/01/2024	V.P. PANDEY DR	Issue of RRC for renewal of lease cum rental deed for office premises of CESTAT, Bangalore - reg.	Admin istratio n Section			
547/ 202 4	23/01 /2024	F.NO. 77/PERSN/CESTAT/ KOL/348 DT: 16/01/2024	K. ANPAZHAK AN M(T), CESTAT, KOLKATA.	Request for one day E.L. w.e.f. 19/01/2024 - reg.	Admin istratio n Section			
548/ 202 4	23/01 /2024	NIL DATED 22/01/2024	CESTAT, AHMEDABA D	Revised Leave application 58 days Leave (Medical Grounds) - reg.	Admin istratio n Section			
549/ 202 4	23/01 /2024	NIL DATED 22/01/2024	SURAJ SINGH , MTS	Pro forma for application for withdrawal from General Provident Fund	Accou nt Section			
550/ 202 4	23/01 /2024	NIL DATED 22/01/2024	SURAJ SINGH , MTS	E.L. 23/01/2024 to 25/01/2024, 3 days leave- reg.	Admin istratio n Section			
551/ 202 4	23/01 /2024	NIL DATED 19/01/2024	NAVEEN KUMAR , UDC	3 days Leave 23/01/2024 to 25/01/2024 - reg.	Admin istratio n Section			
552/ 202 4	23/01 /2024	NIL DATED 22/01/2024	VINEETHA M. PILLAI	E.L. 23/01/2024 to 25/01/2024, 3 days leave- reg.	Admin istratio n Section			
553/ 202 4	23/01 /2024	NIL DATED	DEVENDER	half day C.L.	Admin			

2024	/2024	14/01/2024	KUMAR GROVER	22/01/2024	Administration Section			
554/2024	23/01/2024	NIL DATED 16/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of statement of immovable property return for the year 2023 - reg.		C and L section		
555/2024	23/01/2024	NIL DATED 17/01/2024	SAHAYAK AYUKAT (SAMIKASH)	Review of CESTATs final order No. 50024/2023 dt: 09/01/2024 in respect of M/s Desein private limited, Desein House, Greater Kailash-II, New Delhi- reg.	DR(J)			
556/2024	23/01/2024	NIL DATED 23/01/2024	MR. MANESH DEVI, AUTHORISED REPRESENTATIVE.	Submission of evidence of pre-deposit under section 35F of the Central Excise Act, 1944 & Required undertaking that sub. deposite have been made in relation to OIO No.21/ST/SKR-ALW-A/2019-20, 4.7.2019	DR(J)			
557/2024	23/01/2024	NIL DATED 18/01/2024	KULDEEP CHAUDHARY US TO THE GOI	Meeting under the Chairmanship of Additional Secretary (Revenue) - reg.		AR (Comp.)		
558/2024	23/01/2024	NIL DATED 18/01/2024	MOHINDER SINGH DR	Certificate - reg.	PA to Registrar			
559/2024	23/01/2024	F.NO. 4A/TOUR/CESTAT/ KOL/98/351 DT: 17/01/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Tour Order No. 59/23 (Revised) to visit various sea ports/ Airports - reg.	PA to Registrar			
560/2024	23/01/2024	NIL DATED 23/01/2024	CESTAT, BANGALORE	Final order deletion permission letter - reg.	PA to Registrar			

561/ 202 4	24/01 /2024	NIL DATED 23/01/2024	SANGEETA MALHOTRA , COURT MASTER.	Leave on 12/02/2024 and 14/02/2024	Admin istratio n Section			
562/ 202 4	24/01 /2024	NIL DATED 23/01/2024	RAKSHIT DAHIYA, LDC	leave on 19/01/2024	Admin istratio n Section			
563/ 202 4	24/01 /2024	NIL DATED 23/01/2024	RAJU KUMAR	1 day C.L. on 19/01/2024	Admin istratio n Section			
564/ 202 4	24/01 /2024	NIL DATED 22/01/2024	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Joining Report - reg.	Admin istratio n Section			
565/ 202 4	24/01 /2024	NIL DATED 23/01/2024	RANJU MADHRA, SPS	Two days E.L. 24 & 25/01/2024	Admin istratio n Section			
566/ 202 4	24/01 /2024	NIL DATED 23/01/2024	SEEMA SADANA, SPS	one day C.L. for 22/01/2024	Admin istratio n Section			
567/ 202 4	24/01 /2024	NIL DATED 23/01/2024	CESTAT, CHENNAI	Leave Application of Mr. P. Dinesh M(J)	Admin istratio n Section			
568/ 202 4	24/01 /2024	NIL DATED 21/01/2024	ISTM.	Three-day online workshop on public policy for good Governance (PPGG- 02) from 18 march 2024 - to - 20 march 2024	Admin istratio n Section			
569/ 202 4	24/01 /2024	NIL DATED 17/01/2024	P. DINESHA M(J)	Leave application - reg.	Admin istratio n Section			
570/ 202 4	24/01 /2024	NIL DATED 19/01/2024	M. AJIT KUMAR, M(T)	leave on 18/01/2024	Admin istratio n			

			CESTAT, CHENNAI		Section			
571/ 202 4	24/01 /2024	NIL DATED 16/01/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABA D	Joining Report - reg.	Admin istratio n Section			
572/ 202 4	24/01 /2024	NIL DATED 16/01/2024	A.K. JYOTISHI M(T)	leave on 15/01/2024	Admin istratio n Section			
573/ 202 4	24/01 /2024	NIL DATED 11/01/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Leave with Joining Report - reg.	Admin istratio n Section			
574/ 202 4	24/01 /2024	NIL DATED 23/01/2024	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Request for one day C.L. on 25.01.2024 - reg.	Admin istratio n Section			
575/ 202 4	24/01 /2024	NIL DATED 23/01/2024	KULDEEP LAL, LDC	E.L. 15/01/2024 to 22/01/2024	Admin istratio n Section			
576/ 202 4	24/01 /2024	NIL DATED 23/01/2024	DEVENDER	Medical Reimbursement claim form - reg.	Admin istratio n Section			
577/ 202 4	24/01 /2024	NIL DATED 23/01/2024	VAISHALI KHARBAND A	leave from 07/02/2024 to 09/02/2024 - reg.	Admin istratio n Section			
578/ 202 4	24/01 /2024	NIL DATED 23/01/2024	SANGEETA MALHOTRA , COURT MASTER.	Prior Permission to visit USA w.e.f. 29/04/2024 to 10/05/2024	Admin istratio n Section			
579/ 202 4	24/01 /2024	NIL DATED 22/01/2024	RAMKUMA R , MTS	leave from 15/01/2024 to 19/01/2024	Admin istratio n Section			

580/2024	24/01/2024	NIL DATED 23/01/2024	ASHWANI KUMAR SHARMA SR. GOVT. COUNSEL. GOI	Diary No. 2771/2023 S.K. Verma vs. M/o Finance, D/o Revenue		C and L section		
581/2024	24/01/2024	NIL DATED 23/01/2024	N. RAJA, SPS, CESTAT, BANGALORE	Larger Bench hearing - Tour of M(J), Mr. S.M. Misra to CESTAT Delhi	CT Section			
582/2024	24/01/2024	NIL DATED 23/01/2024	VIKAS CHOUDHARY, MARKETING EXECUTIVE	Regarding 100 mbps leased line plan // Proposal of 100 mbps NICNET connectivity from RailTel - reg.		AR (Comp.)		
583/2024	24/01/2024	NIL DT 23/1/2024	CESTAT HYDERABAD	Interim Order no. IO/1/2024 -reg	PA to Registrar			
584/2024	24/01/2024	NIL DATED 24/01/2024	DIKSHA SINGH, STENOGRAPHER - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Registrar			
585/2024	24/01/2024	NIL DATED 23/01/2024	SEEMA SADANA, SPS	Permission for correction uploaded order - reg.	PA to Registrar			
586/2024	25/01/2024	NIL DT 23/1/2023	PANKAJ KUMAR MALLICK, LIA	Leave application of 1/2 day on 22/1/2024-reg	Administration Section			
587/2024	25/01/2024	NIL DT 24/1/2024	BHAWANA SINGH, UDC	Leave application on 23/1/2024-reg	Administration Section			
588/2024	25/01/2024	NIL DT 23/1/2024	RAKESH KUMAR, MTS	Leave application for 1/2 day in 22/1/24-reg	Administration Section			
589/2024	25/01/2024	NIL DT 23/1/2024	CESTAT HYDERABAD	Forwarding of EL application in r/o Sh. A. K. Jyotishi, M(T)-reg	Administration Section			

590/2024	25/01/2024	NIL DT 24/1/2024	C L MAHAR, M(T), AHMEDABAD	Leave application for RH on 25/1/2024-reg	Administration Section			
591/2024	25/01/2024	NIL DT 24/1/2024	P.ANJANI KUMAR, M(T)	Leave application for 2 days CL from 18 to 19 Jan, 2024-reg	Administration Section			
592/2024	25/01/2024	F.NO.A-50050/10/2024-AAR-DOR DTD 16/1/2024	KULDEEP CHOUDHARY, U.S. TO GOI	Allotment of Gn. Pool Office accommodation at Netaji Nagar, New Delhi-reg	Administration Section			
593/2024	25/01/2024	NIL DT 23/1/2024	CESTAT CHENNAI	Relieving Order of Sh. Shishir Kumar Thakur, HC-reg	Administration Section			
594/2024	25/01/2024	NIL DT 24/1/2024	ATIN SHARMA, MTS	Leave application for 3 days from 12 to 14 Feb, 2024-reg	Administration Section			
595/2024	25/01/2024	NIL DT 24/1/2024	MOHIT YADAV, UDC	Submission of registration form -reg	Administration Section			
596/2024	25/01/2024	NIL DT 24/1/2024	MANOJ KUMAR SHARMA, UDC	Submission of registration form -reg	Administration Section			
597/2024	25/01/2024	NIL DATED 25/01/2024	MS. BINU TAMTA, MEMBER (JUDICIAL)	Permission for pronouncement of order - reg.	PA to Registrar			
598/2024	25/01/2024	CESTAT/AHD/ADM N/14/2012/41 DATED 19.01.2024	UMA SHANKAR VERMA, DEPUTY REGISTRAR, CESTAT, AHMEDABAD	Forwarding of APAR for the year 2022in r/o CESTAT, Ahmedabad		CL Section		
599/2024	25/01/2024	NIL DT 23/1/2024	NILESH TIWARI	Request for adjournment in	DR(J)			

4				C/51181/2022 -reg				
600/2024	25/01/2024	NIL DT 24/1/2024	ISTM	workshop on Litigation Management-reg	Administration Section			
601/2024	25/01/2024	NIL DT 23/1/2024	ISTM	2 days training on Statistical Tools and Techniques-reg	Administration Section			
602/2024	25/01/2024	NIL DT 23/1/2024	ASHOK JINDAL, MEMBER(J)	Joining report after availing leave-reg	Administration Section			
603/2024	25/01/2024	NIL DT 23/1/2024	DEVENDER (UDC)	Submission of registration-reg	Administration Section			
604/2024	25/01/2024	NIL DT 23/1/2024	SANJAI, CARE TAKER	Submission of registration form -reg	Administration Section			
605/2024	25/01/2024	NIL DT 23/1/2024	CESTAT, KOLKATA	IPR of staff-reg		C/L Section		
606/2024	25/01/2024	NIL DT 24/1/2024	CESTAT, KOLKATA	Calculation of interest for computer advance in r/o of Rajiv Ranjan, LDC-reg	Account Section			
607/2024	25/01/2024	NIL DT 24/1/2024	ASSISTANT REGISTRAR, CESTAT, MUMBAI	Approval for uses of Connection Facility other than MTNL-reg		AR(comp)		
608/2024	29/01/2024	NIL DATED 25/01/2024	NISHA, LDC	12/01/2024 half day, 25/01/2024 half day	Administration Section			
609/2024	29/01/2024	NIL DATED 25/01/20254	CESTAT, BANGALORE	Seeking Station Leave Permission	Administration Section			
610/2024	29/01/2024	NIL DATED 25/01/2024	SATPAL SINGH MTS	one day Compensatory leave	Administration			

4				on 30/01/2024 -r eg.	n Section			
611/ 202 4	29/01 /2024	NIL DATED 25/01/2024	SATPAL SINGH MTS	half day C.L. for 22/01/2024 - reg.	Admin istratio n Section			
612/ 202 4	29/01 /2024	NIL DATED 25/01/2024	VANAM JAYASREE STENO- GR- II CESTAT, HYDERABA D	Leave application of M(T) mr. A.K. jyotishi	Admin istratio n Section			
613/ 202 4	29/01 /2024	NIL DATED 24/01/2024	DR. RACHNA GUPTA M(J)	full day CL of 22/01/2024 - reg.	Admin istratio n Section			
614/ 202 4	29/01 /2024	NIL DATED 25/01/2024	BUDH SAIN, M.T.S.	Compensatory Leave on 24/01/2024	Admin istratio n Section			
615/ 202 4	29/01 /2024	NIL DATED 25/01/2024	PUSHKAR SINGH, MTS	Leave application - reg.	Admin istratio n Section			
616/ 202 4	29/01 /2024	NIL DATED 25/01/2024	ASHOK KUMAR, MTS	10 days leave 07/01/2024 to 16/01/2024	Admin istratio n Section			
617/ 202 4	29/01 /2024	NIL DATED 25/01/2024	NISHA , LDC	2 days 29/01/2024 to 30/01/2024	Admin istratio n Section			
618/ 202 4	29/01 /2024	NIL DATED 18/01/2024	CHANDER MOHAN, SECTION OFFICER	Allocation of fund under Major Head 7610-Loans to Government Servant etc. Under Demand No. 30 Department of Economic Affairs for Fy 2023-24 - reg.	Admin istratio n Section			
619/ 202 4	29/01 /2024	NIL DATED 24/01/2024	ANIL KUMAR, MTS	Leave application - reg.	Admin istratio n			

					Section			
620/ 202 4	29/01 /2024	NIL DATED 24/01/2024	AJAY KUMAR, LDC	2 days leave 29/01/2024 to 30/01/2024	Admin istratio n Section			
621/ 202 4	29/01 /2024	NIL DATED 22/01/2024	UMA SHANKAR VERMA, DR	Permission for addition of LLB degree in service book in r/o Mr. Ajay Pal, LDC. CESTAT. Ahmedabad- reg.	Admin istratio n Section			
622/ 202 4	29/01 /2024	NIL DATAED 19/01/2024	KULDEEP CHAUDHAR Y US TO THE GOI	Modified leave application for permission to visit Dubai (UAE) in respect of Honble President, CESTAT, New Delhi - reg.	Admin istratio n Section			
623/ 202 4	29/01 /2024	NIL DATED 29/01/2024	MOHINDER SINGH DR	Additional Allocation of Funds RE- 2023-24 - reg.	Accou nt Section			
624/ 202 4	29/01 /2024	NIL DATED 29/01/2024	CESTAT, CHENNAI	Non Availability of funds PFMS - reg.	Accou nt Section			
625/ 202 4	29/01 /2024	NIL DATED 29/01/2024	DOROTHY JOSEPH, STENO GRADE I	bill of tea and biscuit - reg.	Accou nt Section			
626/ 202 4	29/01 /2024	NIL DATED 25/01/2024	HEMANT KUMAR, STENO GRADE I	Leave application - reg.	Admin istratio n Section			
627/ 202 4	29/01 /2024	NIL DATED 22/01/2024	UMA SHANKAR VERMA, DR	Forwarding of revised earned leave application in r/o Mr. C. L. Mahar, M(T), CESTAT, Ahmedabad - reg,	Admin istratio n Section			
628/ 202 4	29/01 /2024	NIL DATED 26/01/2024	NAVEEN AGARWAL, SENIOR GENERAL MANAGER	Tax invoice against the services rendered under the project No. C211762GNND		AR (Co mp.)		

629/ 202 4	29/01 /2024	NIL DATED 19/01/2024	KULDEEP CHOUDHAR Y, US TO THE GOI	Application under RTI Act, 2005 - reg.	Admin istratio n Section			
630/ 202 4	29/01 /2024	NIL DATED 19/01/2024	RAMESH NAIR M(J)	Details of investment/ Receipts/ Payment Transaction of more than rs. one lakh - 01/102023 to 31/12/2023 - reg.		C and L secti on		
631/ 202 4	29/01 /2024	NIL DATED 22/01/2024	T.VISWA PRAKASH, DR	Difference of opinion matter - reg.	PA to Registr ar			
632/ 202 4	29/01 /2024	F.NO. I/(19)/41/2023- CCU-O/O CC(AR)- CESTAT- DELHI/2023	SHAIK KHABER RAHMAN, PRINCIPAL COMMISSIO NER	Proposed Visit of Honble President and honble Member of principal Bench of CESTAT, New Delhi to the Aircargo and Airport, indira Gandhi international Airport, New Delhi- reg.	PA to Registr ar			
633/ 202 4	29/01 /2024	NIL DATED 25/01/2024	DY. REGISTRAR /TECHNICA L OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters - reg.	PA			
634/ 202 4	29/01 /2024	NIL DATED 25/01/2024	DY/ ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	SM, Causelist - reg.	PA			
635/ 202 4	29/01 /2024	NIL DATED 25/01/2024	DY/ ASST. REGISTRAR (EXCISE APPEAL BENCH)	Excise Division Bench Matters Causelist - reg.	PA			
636/ 202 4	30/01 /2024	NIL DATED 29/01/2024	ATIN SHARMA, M.T.S	30/01/2024 leave reg.	Admin istratio n Section			

637/ 202 4	30/01 /2024	NIL DATED 29/01/2024	G.K. MEENA, HEAD CLERK	2 days w.e.f. 24/01/2024 to 25/01/2024 with station leave permission - reg.	Admin istratio n Section			
638/ 202 4	30/01 /2024	NIL DATED 29/01/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	Request for forwarding of application for the post of Assistant Director in the Finance Commission at new Delhi in response to their Circular- reg,	Admin istratio n Section			
639/ 202 4	30/01 /2024	NIL DATED 29/01/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	Joining Report - reg.	Admin istratio n Section			
640/ 202 4	30/01 /2024	NIL DATED 29/01/2024	SHENAJ BANO , P.A.	immovable property for the year 2023 as on 1 jan 2024	Admin istratio n Section			
641/ 202 4	30/01 /2024	NIL DATED 29/01/2024	SHENAJ BANO, STENO GRADE I	Joining Report - reg.	Admin istratio n Section			
642/ 202 4	30/01 /2024	NIL DATED 29/01/2024	NITIN KUMAR, LDC	assumption of the charge report in cestat Chandigarh	Admin istratio n Section			
643/ 202 4	30/01 /2024	NIL DATED 29/01/2024	CESTAT, CHANDIGA RH	Appointment of employees on absorption basis - reg.	Admin istratio n Section			
644/ 202 4	30/01 /2024	NIL DATED 25/01/2024	T. VISWA PRAKASH, DR, CESTAT, HYDERABA D	EL application of M(T) Mr. A.K. Jyotishi - reg.	Admin istratio n Section			
645/ 202	30/01 /2024	NIL DATED 22/01/2024	ASHOK JINDAL,	Joining Report - reg.	Admin istratio			

4			M(J), CESTAT, KOLKATA		n Section			
646/ 202 4	30/01 /2024	NIL DATED 23/01/2024	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Request for one dy C.L. on 25/01/2024 - reg.	Admin istratio n Section			
647/ 202 4	30/01 /2024	F.NO. 04/CESTAT/HYD/SK S/21/16 DT: 22/01/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABA D	Forwarding of request application dt 12/01/2024 Mr. Sanjay Kumar Sharma, Head Clerk for correction/ modification of educational qualification in seniority list.	Admin istratio n Section			
648/ 202 4	30/01 /2024	NIL DATED 23/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D	EL Application of Mr. A.K. Jyotishi M(T) for 23 days- reg.	Admin istratio n Section			
649/ 202 4	30/01 /2024	NIL DATED 24/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of intimation regarding Mr. Swapnil tiwari, Assistant Registrar- reg.	Admin istratio n Section			
650/ 202 4	30/01 /2024	NIL DATED 23/01/2024	UMA SHANKAR VERMA, DR	Forwarding of transfer request application of Mr. Bijender Kumar, LDC, CESTAT, Ahmedabad - reg.	Admin istratio n Section			
651/ 202 4	30/01 /2024	NIL DATED 23/01/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGA RH	Forwarding of lease agreement of CESTAT Chandigarh- reg.	Admin istratio n Section			
652/	30/01	NIL DATED	MOHINDER	Relieving Order - reg.	Admin			

2024	/2024	22/01/2024	SINGH DR/HOO		Administration Section			
653/2024	30/01/2024	NIL DATED 29/01/2024	SURAJ SINGH , MTS	Joining Report - reg.	Administration Section			
654/2024	30/01/2024	NIL DATED 29/01/2024	NAVEEN KUMAR , UDC	Joining Report - reg.	Administration Section			
655/2024	30/01/2024	NIL DATED 29/01/2024	ISTM	Training programme on workshop on MS-Office Suite-(MS-OS-09) for officers and staff to be conducted by this institute from 08th April to 12th April, 2024.	Administration Section			
656/2024	30/01/2024	F.NO. 01/CESTAT/BANG/APAR DT: 24/01/2024	V.P. PANDEY DR & H.O.O.	Forwarding of APAR for the year 2022- reg.		C and L section		
657/2024	30/01/2024	NIL DATED 23/01/2024	SANJAY PRASAD STENO GR. II CESTAT, MUMBAI	Submission of statement of immovable property return for the year 2023 as on 31st Dec, 2023 Mr. Suwendu Kumar Pati, M(J) in the prescribed form.		C and L section		
658/2024	30/01/2024	F.NO. 67/CESTAT/CAL/2004 DT: 23/01/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Immovable property return for the year 2023 as on 01/01/2024		C and L section		
659/2024	30/01/2024	F.NO. CESTAT/MUM/ADM IN/APAR/2022/30 DT: 24/01/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI	Forwarding of APAR 2022 period from 01/01/2022 to 31/12/2022 - reg.		C and L section		

660/ 202 4	30/01 /2024	77/PERSN/CESTAT/ KOL/2023 DT: 23/01/2024	T. K. SARKAR DY. REGISTRAR	Two Copy of ROM orders passed by Honble president & Mr. Rajeev Tandon		SPS to Hon ble Presi dent		
661/ 202 4	30/01 /2024	NIL DATED 23/01/2024	ADDITIONA L COMMISSIO NER OF CUSTOMS ICD, IMPORT, TKD, NEW DELHI	E-filing of appeals with CESTAT-NON- Availbility of contact number/ e mail etc. of respondents- REmoval of defects letter iro appeals filed vide diary no 52597- 52600/2023 - reg.	DR(J)			
662/ 202 4	30/01 /2024	NIL DATED 22/01/2024	SAS FREIGHT FORWARDE RS (P) LTD.	Final hearing fixed on 9/02/2024 in the Appeal No. ST/53451/2018/ DB filed against order in appeal No. 405-SM- ST-JPR- 2018 passed by Commissioner (Appeals), Jaipur.	DR(J)			
663/ 202 4	30/01 /2024	NIL DATED 23/01/2024	N RAJA, SPS	Larger Bench Hearing- Tour of M(J) Mr. D.M. Misra to CESTAT, Delhi	CT Section			
664/ 202 4	30/01 /2024	NIL DATED 29/01/2024	RAMESH NAIR M(J)	Permission for pronouncement of order - reg.	PA to Registr ar			
665/ 202 4	30/01 /2024	NIL DT 24/1/2024	RAKSHIT DAHIYA, UDC	Leave application on 25/1/2024-reg	Admin istratio n Section			
666/ 202 4	30/01 /2024	NIL DTD 23/1/2024	GAGAN DEEP, LDC	Leave application for 2 days CL-reg	Admin istratio n Section			
667/ 202 4	30/01 /2024	NIL DT 30/1/2024	SURAJ SINGH, MTS	Medical Reimbursement claim of Rs. 81,289/-	Admin istratio n Section			

668/ 202 4	30/01 /2024	NIL DT 30/1/2024	CESTAT CHANDIGARH	Permission for personal foreign visit and sanction of leave in r/o Sh. Rajesh Kumar, UDC-reg	Administration Section			
669/ 202 4	30/01 /2024	NIL DT 29/1/2024	CESTAT HYDERABAD	Forwarding og joining report of Ms. Vanam Jayshree-reg	Administration Section			
670/ 202 4	30/01 /2024	NIL DT 29/1/2024	CESTAT ALLAHABAD	Joining report of M(T) after availing leave-reg	Administration Section			
671/ 202 4	30/01 /2024	NIL DT 30/1/2024	PARMOD KUMAR, STENO. GR. I	Joining report after availing leave-reg	Administration Section			
672/ 202 4	30/01 /2024	NIL DTD 29/1/2024	HEMANT KUMAR, STENO GRADE-I	Leave application for 11 days EL from 30/1/2024 to 9/2/2024-reg	Administration Section			
673/ 202 4	30/01 /2024	NIL DTD 29/1//2024	S.K.TIWARI, DR, CESTAT, NEW DELHI	IPR for 2023 as 31/12/2023-reg		C/L Section		
674/ 202 4	30/01 /2024	NIL DT 22/1/2024	S. K. PATI, M(J)	IPR for 2023 as 31/12/2023-reg		C/L Section		
675/ 202 4	30/01 /2024	NIL DT 30/1/2024	STAR LINK AMC (VIKAS JHA)	AMC follow Up-1: for customs Excise New Delhi-reg		AR(comp)		
676/ 202 4	30/01 /2024	NIL DT 29/1/2024	NK SHARMA	Defects Pointed out in Appeal filed on 26/12/2023 against OIA No. 43/2021/harsh/Vardhan/JC/ICD/Export/TK D dtd 30/7/2021-reg	DR(J)			
677/ 202 4	30/01 /2024	NIL DT 30/1/2024	BHARAT BHUSHAN , ADV	Seeking adjournment in ST/53388/2018-eg	DR(J)			
678/	31/01	NIL DATED	CESTAT,	Earned leave of M(T)	Admin			

2024	/2024	29/01/2024	ALLAHABAD	- reg.	Administration Section			
679/2024	31/01/2024	NIL DATED 30/01/2024	SANDEEP MUKHERJEE, DIRECTOR & COURSE DIRECTOR	Sensitization of Govt. Functionaries on Social, Economic and Educational Conditions of Socio-Religious Communities (SRCs) from 19th to 20th Feb 2024	Administration Section			
680/2024	31/01/2024	NIL DATED 30/01/2024	MR. BHAGABAN PADHY, DEPUTY DIRECTOR	Management of Training, 18 march to 22 march 2024 - reg.	Administration Section			
681/2024	31/01/2024	NIL DATED 30/01/2024	BHANVAR SINGH, UDC	Nominee details - reg.	Administration Section			
682/2024	31/01/2024	NIL DATED 29/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Forwarding of joining report in respect of Mr. Rishi Patel, LDC - reg.	Administration Section			
683/2024	31/01/2024	NIL DATED 29/01/2024	SULEKHA BEEVIC S M(J) CESTAT, CHEANNI	C.L. for the Period from 05/02/2024 to 09/02/2024 - reg.	Administration Section			
684/2024	31/01/2024	NIL DATED 30/01/2024	ANJANI, HINDI TRANSLATION	Statement of immovable property for the year 2022 as on 01/01/2024		C and L section		
685/2024	31/01/2024	NIL DATED 30/01/2024	SANGEETA MALHOTRA, COURT MASTER.	Statement of Immovable property for 2022 on 01/01/2023		C and L section		

686/ 202 4	31/01 /2024	NIL DATED 30/01/2024	DOROTHY JOSEPH, STENO GRADE I	Statement of immovable property for the year 2023 as on 01/01/2024		C and L secti on		
687/ 202 4	31/01 /2024	NIL DATED 30/01/2024	SWAPNA ACHUTHAN NAIR, HEAD CLERK	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L secti on		
688/ 202 4	31/01 /2024	NIL DATED 30/01/2024	VAISHALI KHAIBAND A, TECHNICAL OFFICER	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L secti on		
689/ 202 4	31/01 /2024	NIL DATED 29/01/2024	CESTAT, CHENNAI	Funds for payment of Salary jan 2024	Accou nt Section			
690/ 202 4	31/01 /2024	NIL DATED 30/01/2024	DR, CESTAT, AHMEDABA D	Note of CESTAT Chennai	Accou nt Section			
691/ 202 4	31/01 /2024	NIL DATED 30/01/2024	CESTAT, CHENNAI	Non Availability of funds in allowance head to pass in Salary bill in PFMS	Accou nt Section			
692/ 202 4	31/01 /2024	NIL DATED 30/01/2024	NICSI- PROJECTS DIVISION	Funds received for project C211762GNND - reg.		AR (Co mp.)		
693/ 202 4	31/01 /2024	NIL DATED 30/01/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL N	CUSAA-36/2023 & CM Appl. 16775/2023, Celebi Delhi Cargo Terminal Management india pvt. Ltd. vs. Principal Commissioner of customs	DR(J)			
694/ 202 4	31/01 /2024	NIL DATED 30/01/2024	BALASUBR AMANI S, AR, CESTAT, BANGALOR E	Constitution of Bench for hearing of ROA Application - reg.	PA to Registr ar			

695/ 202 4	31/01 /2024	F.NO. 10/3/2023- 245/8345 DT: 29/01/2024	PANKAJ BHASIN, INCHARGE ADMINISTR ATION (C)	Office order dt: 29/01/2024	Admin istratio n Section			
696/ 202 4	31/01 /2024	NIL DATED 30/01/2024	VICKY, MTS	Leave application - reg.	Admin istratio n Section			
697/ 202 4	31/01 /2024	NIL DATED 30/01/2024	HEMAMBIK A R PRIYA M(T)	Office order dated 23/01/2024 - reg.	Admin istratio n Section			
698/ 202 4	31/01 /2024	NIL DATED 30/01/2024	CHANDER KANTA, SPS	Request regarding permission for making correction in the order sheet.	PA to Registr ar			
699/ 202 4	31/01 /2024	NIL DATED 30/01/2024	DR, CESTAT, MUMBAI	Listing of ROM/ROA applications (Excise DB)	PA to Registr ar			
700/ 202 4	31/01 /2024	NIL DATED 30/01/2024	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Revised Single Member (SM)	PA			